

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 316/MP/2025

Coram:

Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member

Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Date of Order: 06.12.2025

In the matter of:

Submission under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 and in compliance to the Central Electricity Regulatory Commission order dated 28.03.2023 for approval of Performance Linked Incentive for NLDC and RLDCs for the Financial Year 2023-24

And in the matter of:

National Load Despatch Centre
Grid Controller of India Limited (GRID-INDIA),
Registered office: B-9, Qutub Institutional Area, 1st Floor,
Katwaria Sarai, New Delhi -110016

.....Petitioner

Versus

Users of Northern Regional Load Despatch Centre (NRLDC):

I. Users under the category of Distribution Licensees and Buyers

1. Delhi Buyer (DMRC Ltd), 6th Floor, C wing, Metro Bhawan, Barakhamba Road, New Delhi-110001
2. Delhi International Airport Limited, New Udaan Bhawan, opposite Terminal-3, IGI Airport, New Delhi-110037
3. National Fertilizers Limited, Nangal Punjab, National Fertilizers Limited, Naya Nangal, District Ropar, Punjab 140124.
4. Northern Central Railway, DRM Office Northern Central railway, Nawab yusuf Road, Allahabad, UP.
5. NVVNL (SNA Nepal), NTPC Vidyut Vyapar Nigam Ltd, Core-5, 1st Floor, Scope Complex, Lodhi Road, New Delhi 110003
6. PG-HVDC-NR, Northern Region-1 HQ, SCO Bay No. 5 to 10, Sector- 16A, Faridabad-121002 (Haryana).



7. SLDC Delhi Transco Ltd SLDC Building (Behind Jakir Husain College), Tagore Hostel Lane, Minto Road New Delhi-110 002
8. Chief Engineer, HVPNL, Room No-213, Shakti Bhawan, Sector-6 Panchkula-134109, Haryana
9. SE, SLDC, Himachal Pradesh Load Society, Totu, Shimla, Himachal Pradesh - 171011
10. Chief Engineer, State Load Dispatch Centre, PSTCL, Ablowal, Patiala - 147001 (Punjab)
11. Superintending Engineer (Billing), RUVNL, 132KV GSS Building, Calgiri Road, Malviya Nagar, Jaipur, Rajasthan-302017
12. Chandigarh (Electricity Department) Sector-9 D, CHANDIGARH, UT Chandigarh, 160019.
13. Ch. Engg. (Comml & survey Wing), Jammu and Kashmir Power Corporation Limited, SLDC Building, 1st Flr. Gladni GS, Narwal bala Jammu 180004
14. U. P. Power Corporation Ltd. 11th Floor Shakti Bhawan Extn., 14-Ashok Marg, Lucknow-226001, UP
15. Uttranchal Power Corporation Ltd. Kanwli Road, Urja Bhawan Dehradun-248001, Uttarakhand

II. Users under the category of Generating Stations and Sellers

16. ABC Renewable Energy (RJ-01) Private Limited, 6-3-680/8/3, PNO-03, PMR Plaza, 1st Floor Thakur Mansion Lane, Somajiguda, Hyderabad, Telangana-500082
17. ACME Chittorgarh Solar Energy Pvt Ltd, 9 Floor Ashoka Estate 24 B.K. Road, New Delhi - 110001
18. ACME Heergarh Powertech Private Limited, Corp Office: Plot No. 152, Sector-44, Gurugram-122002, Haryana
19. Adani Hybrid Energy Jaisalmer Four Limited, Adani Corporate House, 4th Floor South Wing, Shantigram, S G Highway, Ahmedabad, 382 421
20. Adani Hybrid Energy Jaisalmer One Limited, Village Madhipura, Tehsil-Pokharan, Dist-Jaiselmer, Rajasthan-345026
21. Adani Hybrid Energy Jaisalmer Three Limited, 4th Floor, South Wing, Adani Corporate House, SG Road, Ahmedabad-382421
22. Adani Hybrid Energy Jaisalmer Two Limited, 4th Floor, South Wing, Adani Corporate House, SG Road, Ahmedabad- 382421
23. Adani Renewable Energy (RJ) Limited Rawara, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle Ahmedabad-382421
24. Adani Solar Energy Four Limited, Rawara, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle Ahmedabad-382421
25. Adani Solar Energy Jaisalmer One Private Limited, C-105, Anand Niketan, New Delhi, India, 110021
26. Adani Solar Energy Jaisalmer Two Private Limited, Adani Corporate House, Shantigram, Ahmedabad 382421



27. Adani Solar Energy Jaisalmer Two Private Limited (Project-2), Adani Corporate House, Shantigram, Ahmedabad 382421
28. Adani Solar Energy Jodhpur Five Private Limited Bhadla, Adani Corporate House, Shantigram, Ahmedabad-382421
29. Adani Solar Energy Jodhpur Two Limited, Rawara, 4th floor, South Wing, Adani Corporate House, Shantigram, Near Vaishnav Devi Circle Ahmedabad-382421
30. Adani Solar Energy RJ One Private Limited Bhadla, Adani Corporate House, Shantigram, Ahmedabad-382421
31. Adani Solar Energy RJ Two Private Limited, 9th Floor, Inspire Business Park, CT-1, Crown 2, Opp. Adani Corporate House, Nr. Vaishnodevi Circle, Shantigram, Khodiyar, Ahmedabad.
32. ADEPT Renewable Technologies Private Limited, Unit 702, 7th Floor, Tower 3, Equinox Business Park, Off Bandra Kurla Complex, L.B.S. Marg, Kurla West, Mumbai City – 400070 Tel.: 022-68812800
33. ADHPL, A.G.M(BD), ADHPL, Bhilwara Towers, A-12 Sector-1, Noida-201301
34. Altra Xergi Power Private Limited, 8th Floor, DLF Square, Jacaranda Marg, DLF Phase-2, Sector-25, Gurugram, Haryana-122002
35. AMP Energy Green Six Private Limited, 309, 3rd Floor, Rectangle One Behind Sheraton Hotel Saket New Delhi-110017
36. Amplus Ages Private Limited, A-57, DDA Sheds, Okhla Industrial Area Phase-II, South Delhi, Delhi, India, 110020
37. Anta GPP, NCRHQ NTPC, Room No-39, R & D Building, Plot No-8A, sector-24, NOIDA
38. Auraiya GPP, NCRHQ NTPC, Room No-39, R & D Building, Plot No-8A, sector-24
39. Auraiya Solar Power Plant NTPC Ltd., EEMG Department, Auraiya Solar Power Plant NTPC Ltd., P.O. Dibiyapur-Auraiya, Uttar Pradesh-206244
40. Avaada RJHN Private Limited Bikaner, C-11, C Block, Sector-65, Noida-201301, UP
41. Avaada Sunce Energy Private Limited Bikaner, c-11, C Block, Sector-65, Noida-201301
42. Avaada Sunrays Energy Private Limited, C11, Sector 65, Gautam Buddha Nagar, Noida, Uttar Pradesh 201301
43. Avaada Sustainable RJProject Private Limited Bikaner, M/s Avaada Sustainable RJProject Private Limited, C - 11, Sector - 65, Noida, Uttar Pradesh - 201301
44. Ayana Renewable Power One Private Limited, Bikaner, S 2904, 29th floor, Word Trade Center, Brigade Gateway Campus, 26/1, Dr Rajkumar Road, Maleswaram-Rajajinagar, Bangalore-560211039
45. Azure Power Forty One Private Limited Bhadla, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi 110017
46. Azure Power Forty Three Private Limited, 5th Floor, Southern Park, D-II, Saket Place, Saket, New Delhi - 110017
47. AZURE POWER INDIA Pvt. Ltd., Bhadla (SPD), Azure Power India Pvt Ltd. (Bhadla SPD), 3rd Floor, Asset 301-304 & 307, Word Mark-3, Aerocity, Delhi



48. Azure Power Maple Private Limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi, 110017
49. Azure Power Thirty Four Pvt. Ltd. Bhadla, Azure 34 Power Pvt Ltd. (Bhadla SPD), 3rd Floor, Asset 301-304 & 307, Word Mark-3, Aerocity, Delhi
50. Bairasiul HPS, O/o HOP Secretrait, Bairasul Power Station, NHPC Ltd., Surangani, Dist Chamba Himachal Pradesh
51. Banderwala Solar Plant TPSL, The Tata Power Company Limited, Corporate Center A, 34 Sant Tukaram Road, Carnac Bunder, Mumbai 400 009, Maharashtra, India
52. Bhakra Complex, Bhakra Beas Management Board, SLDC Complex, Industrial Area Phase - I, Chandigarh - 160002
53. Budhil, HPS, Second Floor, Block D, Plot No.13, Sy. No. 64 Part, Hitech City Layout, Madhapur Village, Hyderabad (Telangana) 500081
54. Chamera-I HPS, Chamera Power Station-I NHPC Ltd. Kairi Distt: Chamaba, Himachal Pradesh-176325
55. Chamera-II HPS, Chamera Power Station-II NHPC Ltd. Karian Chamaba-176310
56. Chamera-III HPS, Chamera-III Power Station, NHPC Ltd. Village Dharwala, post bag No-9, Distt: Chamaba, Himachal Pradesh-176311
57. Clean Solar Power (Bhadla) Pvt. Ltd, 1st Floor, Plot 201 Okhla Industrial Estate, Phase III, New Delhi 110020
58. Clean Solar Power (Jodhpur) Private Limited Bhadla, 1st Floor, 201, Okhla Industrial estate, Phase-III, New Delhi-110020
59. Dadri GPP, NCRHQ NTPC, Room No-39, R & D Building, Plot No-8A, sector-24
60. Dadri NCTPS, NCRHQ NTPC, Room No-39, R & D Building, Plot No-8A, sector-24
61. DADRI SOLAR PV POWER STATION, Dadri Solar PV Station NTPC Dadri P. O. Vidyut Nagar, Gautam Budh Nagar, U.P. -201008
62. Dadri Stage-II NCTPS, NCRHQ NTPC, Room No-39, R & D Building, Plot No-8A, sector-24, NOIDA
63. Dehar HEP, Bhakra Beas Management Board, SLDC Complex, Industrial Area Phase – I, Chandigarh - 160002
64. Devikot Solar Power Plant NGEL, NTPC Bhawan, Scope Complex, Institutional Area, Lodhi Road, New Delhi- 110003
65. Dhauliganga HPS, Dhauliganga Power Station, Tapovan, NHPC Ltd, Dharchulla, Distt:- Pithoragarh, Uttarakhand- 262545
66. Dulhasti HPS, Dulhasti Power House, NHPC Ltd. Chenab Nagar, Sector -II, Distt:- Kistwar, Jammu & Kashmir-182206
67. Eden Renewable Cite Private Limited, 236 B&C, First Floor, DLF South Court, Saket, Delhi-110017
68. Grian Energy Private Limited, A-57. DDA sheds, Okhla Industrial Area Phase–II, South Delhi, Delhi, India, 110020
69. IGSTPS, General Manager IGSTPS, Aravali power Company Private Limited, PO-Jharli, Dist-Jhajjar



70. Khurja Super Thermal Power Project, Vill. & Post-Dashera Kherli, Tehsil-Khurja, Distt. Bulandshahr (U.P) -203131
71. Kishanganga HEP, Office cum Residential colony, Kralpora, Distt: Bandipora, Jammu and Kashmir-193502
72. Kolayat Solar Power Plant NGEL, NTPC Bhawan, Scope Complex ,7, Institutional Area, Lodhi Road,New Delhi -110003
73. Koteswar HPS, General Manager (Project) Koteswar Hydro Electric Project THDC India Limited, Koteswarpuram Post Office- Pokhari Tehri Garhwal, Uttarakhand Pin Code - 249146
74. KWHPS, Himachal Baspa Power Company Limited Sholtu Colony, P.O. Tapri, Kinnaur H.P 172104
75. Mega Solis Renewables Private Limited, DevCo, Mahindra Towers, Dr. GM Bhoasale Marg, P K Kurle Chowk, Worli, Mumbai-400018
76. Mega Suryaurja Private Limited, Mahindra Towers, Dr. GM Bhosale Marg , PK Kurle Chowk , Worli , Mumbai , Maharashtra -400018 , India
77. Narora Atomic Power Station,Narora, Distt. Bulandshahr, UP-202389
78. Nathpa-Jhakri HPS, NJHPS Jhakri, Rampur, Distt. Shimla, HP-172201
79. Nidan Solar Power Plant NGEL, NTPC Limited, Fatehgarh Solar Project, Village-Nidan, Tehsil-Pokharan, Dist- Jaisalmer Rajasthan- 345021
80. Nokhra Solar Plant NGEL, NTPC Bhawan Core-07, Scope Complex Lodhi Road Institutional Area New Delhi-110003
81. NTPC Koldam Hydro Electric Power Plant, NTPC KOLDAM HEPP P.o-Barmana,Distt:-Bilaspur,H.P-174013
82. Onevolt Energy Private Limited, A-57, DDA Sheds, Okhla Industrial Area Phase-II, South Delhi, Delhi,110020
83. Parbati-II, HEP, NHPC Ltd., E & M Complex, Sainj, Distt. Kullu, Himachal Pradesh -175134
84. Parbati-III Power Station, Vill. Behali, P.O. Larji, Distt. Kullu H.P.
85. Pong HEP, Bhakra Beas Management Board, SLDC Complex, Industrial Area Phase – I, Chandigarh - 160002
86. Rampur HEP, HOD, Power House Operation Department, Rampur Hydro Electric Project, Bayal, PO Koyal, Teh-Nirmand, Distt. Kullu, HP-172023
87. RAPP-7&8, NPCIL, TSS, RAPP 7 & 8, NPCIL, Post: ANUSHAKTI, Rawatbhata via KOTA, Rajasthan 323307
88. RAPP-B, NPCIL, Anu Shakti Vihar, Kota, Rajasthan - 323307
89. RAPS-C, Station Director, Rajasthan Atomic Power Station-B,Anu Shakti Vihar,Kota, Rajasthan-323303
90. ReNew Solar Energy Jharkhand Three Pvt. Ltd., Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram, 122009 Haryana
91. Renew Solar Power Pvt Ltd, Bikaner (250MW), RENEW SOLAR POWER Pvt. Ltd, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V,Gurugram

92. Renew Solar Power Pvt. Ltd. Bhadla, (SPD), RENEW SOLAR POWER Pvt. Ltd, Commercial Block-1, Zone 6, Golf Course Road, DLF City phase-V, Gurugram
93. ReNew Solar Urja Pvt Ltd, ReNew Power Private Limited: ReNew Power, Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram-122009, Haryana
94. Renew Sun Bright Private Limited, Commercial Block-1, Golf Course Rd, DLF City, Zone 6, Sector 43, Gurugram, Haryana 122009
95. ReNew Sun Waves Private Limited, Fatehgarh-II, Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram, 122009 Haryana
96. Renew Surya Aayan Private Limited, ReNew Hub, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram- 122102, Haryana
97. Renew Surya Pratap Private Limited, Renew Hub, Commercial Block -1, Zone-6, Golf course Road, DLF city Phase-V, Gurugram-122009
98. Renew Surya Ravi Private Limited Bikaner, M/s Renew Surya Ravi Private Limited, 138, Ansal Chambers-II, Bhikaji Cama Place, New Delhi, 110066
99. Renew Surya Roshni Private Limited, 138, Ansal Chambers-II, Bhikaji Cama Place, Delhi - 110066
100. Renew Surya Vihaan Private Limited, ReNew.Hub, Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram - 122009
101. Rihand -I STPS, AGM (Comml) , NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar , Lucknow-201301
102. Rihand -II STPS, AGM (Comml) , NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar , Lucknow-201301
103. Rihand-III, STPS, AGM (Comml) , NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar , Lucknow-201301
104. Rising Sun Energy (K) Private Limited, PHD House, Upper Ground Floor, 4/2, Siri Institutional Area, August Kranti Marg, New Delhi-110016
105. Sainj HEP, DGM Electrical, Sainj HEP, HPPCL, Larji, Distric - Kullu, Himachal Pradesh, 175122
106. Salal HPS, Salal Power Station, NHPC Ltd. Jyotiputram, Distt: Reasi, Jammu & Kashmir-182313
107. SCL Bewar, Shree Cement Ltd., PO Box No. 33, Bangur Nagar, Beawar. 305901. District: Ajmer (Rajasthan)
108. SEWA-II, Sewa-II Power Station, NHPC Ltd. Mashka, Distt; Kathua Jammu & kashmir- 182206
109. Singoli-Bhatwari HEP, M/s Renew Jal Urja Private Limited, Village -Bedubagar, Dist-Rudraprayag, Uttarakhand-246421
110. Singrauli Small Hydro Station, NTPC Singrauli Small hydro, P.O. Shati Nagar, Distt Sonebhadra, UP 231222
111. Singrauli Solar Pv Power Station, SINGRAULI SOLAR PV POWER STATION, NTPC Singrauli, P.O. Shati Nagar, Distt Sonebhadra, UP 231222
112. Singrauli STPS, TC-33/V-1 Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, 201301

113. SORANG HEP, D 4, Sector 1, Near SBI, New Shimla, Shimla (H.P.) 171009
114. Tanakpur Power Station, NHPC Ltd, Banbassa, Distt-Champawat, Uttarakhand-262310
115. Tanda Stage II, NTPC Ltd. Tanda stage-II, PO Vidyut Nagar Dist AmbedkarNagar UP -224238
116. Tata Power Green Energy Limited, 34, Sant Tukaram Road, Carnac Bunder, Mumbai, 400009
117. Tehri HPS, General Manager (Project), THDC India Ltd., Bhagirath Puram, Tehri, Uttrakhand-249001
118. Thar Surya 1 Private Limited, Enel Green Power, 12th Floor, Crescent 1, Prestige Shantiniketan, ITPL Main Rd, Whitefield, Bengaluru - 560048, INDIA
119. TP Saurya Limited, TATA Power Company Limited Corporate Center, B Block, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400009
120. TPREL (Chhayan), Project Head, TPREL, Corporate Centre, A Block, 34 Sant, Tukaram Road, Camac Bunder, Mumbai 400009
121. Transition Cleantech Services Private Limited, Unit 702,7th Floor,Tower 3, Equinox Business Park, Off Bandra Kurla Complex,L.B.S. Marg, Kurla West, Mumbai City - 400070
122. Transition Energy Services Private Limited, Unit 702, 7th Floor, Tower 3, Equinox Business Park, Off Bandra Kurla Complex, L.B.S. Marg, Kurla West, Mumbai City – 400070. Tel.: 022-68812800
123. Unchahar Solar PV Plant, TC-33/V-1 Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh, 201301
124. Unchahar-I TPS, AGM (Comml), NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar, Lucknow-201301
125. Unchahar-II TPS, AGM (Comml), NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar, Lucknow-201301
126. Unchahar-III TPS, AGM (Comml), NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar, Lucknow-201301
127. Unchahar-IV TPS, AGM (Comml), NRHQ NTPC Ltd., TC-33/ V-1 Vibhuti Khand, Gomti Nagar, Lucknow-201301
128. URI 2 HEP, URI 2 HE Project, Nowpura, PO URI, Dist Baramula, State J & K
129. Uri HPS, Uri Power Sation Gingle, P. O- Mohura, Distt: Baramulla, Jammu & Kashmir -193122
130. Delhi Seller (PPCL, Bawana), RPH OFFICE COMPLEX RAJGHAT NEW DELHI-110002
131. Haryana Seller, Chief Engineer, HVPNL, Room No-213, Shakti Bhawan, Sector-6 Panchkula-134109, Haryana
132. HP Seller, SE, SLDC, Himachal Pradesh Load Society, Totu, Shimla, Himachal Pradesh -171011
133. UP Seller (MUNPL), P.O.- kohdar, Tehsil- Meja, Allahabad, Uttar Pradesh-212301

134. Rajasthan Seller, Superintending Engineer (Billing), RUVNL, 132KV GSS Building, Calgiri Road, Malviya Nagar, Jaipur, Rajasthan-302017
135. Malana-II HPS, Everest Power Pvt. Ltd, Director, Everest Power Pvt Ltd Hall-A/ First Floor Plot No-143-144, Udyog Vihar, Phase -4 Gurgaon 122015

III. Users under the category of Inter State Transmission Licensees

136. AD Hydro Power Limited (ADHPL), Bhilwara Towers, A-12, Sector-1, Noida-201301(NCR Delhi), India
137. Adani Transmission India Ltd., 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G Highway, Khodiyar, Ahmedabad - 382421
138. Aravali Power Company Private Limited, General Manager IGSTPS Aravali power Company Private Limited, PO-Jharli, Dist-Jhajjar
139. Bikaner-Khetri Transmission Limited, 3rd Floor South Wing, Adani Corporate House, Shantigram, Ahmedabad 382421
140. Fatehgarh Bhadla Transmission Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, SG Highway, Khodiyar, Ahmedabad
141. Gurgoan Palwal Transmission Limited, Unit No.101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra-400098, India
142. NRSS XXIX Transmission Ltd., Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra, India-40098
143. NRSS XXXI (B) Transmission Ltd., 504 & 505, 5th Floor, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai -400098
144. NRSS XXXVI Transmission Ltd., A-26/03, Mohan Cooperative Industrial Estate Mathura Road, New Delhi, 110044
145. Parbati Koldam Transmission Company Ltd., Unit No. 101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra-400098, India
146. Patran Transmission Company Limited, Unit No.101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra-400098, India
147. Power Grid Corporation India Ltd., NRTS-I, Power grid Corporation of India Ltd., B-9, Qutab Institutional Area, New Delhi-110016
148. Power Transmission corporation of Uttarakhand Ltd., Chief Engineer (C&R) PTCUL, Vidyut Bhawan, Near ISBT Crossing, Saharanpur Road, Majra, Dehradun-248002
149. Powergrid Ajmer Phagi Transmission Limited, POWERGRID B-9 Qutab Institutional Area, Katwaria Sarai, New Delhi-110016
150. Powergrid Aligarh Sikar Transmission Limited, Powergrid Aligarh Sikar Transmission Limited, Plot no. 339, Shanti-Kunj Scheme, Alwar (Rajasthan)
151. Powergrid Bhadla Transmission Limited, 765/400/220 KV Sub Station, 8th Km Mile Stone, Devikot, Bhaniyana Road, Sanwat, Fatehgarh, Jaisalmer, Rajasthan, 345027



152. Powergrid Bikaner Transmission System Limited, B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi-110016
153. POWERGRID Fatehgarh Transmission Limited, Village: Sanwata, Devikot Sankra Road, 8 KM mile stone, Jaisalmer, Rajasthan-345027
154. Powergrid Himachal Transmission Limited, B9-QUTAB INSTITUTIONAL AREA, KATWARIA, NEW DELHI-110016
155. POWERGRID Kala Amb Transmission Ltd., POWERGRID KALA AMB TL 400/220 KV GIS Sub Station Vill. Meerpur Kotla, Distt. Sirmour HP 173030
156. Powergrid Khetri Transmission System Limited, POWERGRID Khetri Transmission System Limited, Village: Jasrapur, Tehsil- Khetri, Dist- Jhunjhunu, Rajasthan -333514
157. Powergrid Narela Transmission Limited, B-9, QUTUB Institutional Area, Katwaria Sarai, New Delhi
158. Powergrid Ramgarh Transmission Limited, Village: Mandai, Tehsil- Fatehgarh, Dist- Jaisalmer, Rajasthan. Pin-345027
159. Powergrid Unchahar Transmission Ltd., 765/400/220kV Substation, Village Chauferava, Post & Dist Fatehpur, Uttar Pradesh, 212601
160. Powergrid Varanasi Transmission System Limited, CEO Powergrid Varanasi Transmission System Limited C-27/210, Kailgad House, Jagatganj, Varanasi, Uttar Pradesh -221002
161. POWERLINKS Transmission Limited, Powerlinks Transmission Ltd., 10th Floor, DLF Tower-A, District Centre, Jasola, New Delhi-110044
162. RAPP Transmission Company Ltd., Unit No.101, First Floor, Windsor, Village Kole Kalyan Off CST Road, Vidyanagari Marg, Santacruz (East), Mumbai, Maharashtra-400098, India
163. Powergrid Neemuch Transmission Limited, 765/400KV Substation, NH 76 Chittorgarh Udaipur Highway, Village Chhapri, Post-Idra, Tehsildungla, Near Narayanpura Toll Plaza, Chittorgarh., Dungla, Chittorgarh, Rajasthan-312024

Users of Western Regional Load Despatch Centre (WRLDC):

I. Users under the category of Distribution Licensees and Buyers

1. MSEDCL, Managing Director, Prakashgarh, 5th Floor, Bandra East, Maharashtra Mumbai 400051.
2. GUVNL, Managing Director, Sardar Patel Vidyut Bhavan race Course Gujarat Vadodara 390007.
3. MPPMCL, Managing Director, 3rd Floor, Block No 11, Shakti Bhavan, Rampur, Madhya Pradesh 482008
4. CSPDCL, Managing Director, PO - Sunder Nagar Chhattisgarh Raipur, Dangania 492013.
5. Goa Electricity Department, Chief Electrical Engineer, Government of Goa, 3rd Floor, Vidyut Bhavan, Panjim, Goa – 403001.
6. DNHDDPDCL, Torrent Power Limited, Naranpura zonal office, Sola road, Naranpura, Ahmedabad Ahmedabad, Gujarat 380013



7. BARC Facility, Plant Superintendent, BARC-Nuclear Recycle Board (NRB), BARC, Tarapur, Mumbai – 401502, Maharashtra
8. Arcelor Mittal Nippon Steel India Limited, Manager Gas & Power, Arcelor Mittal Nippon Steel India Limited 27th KM, Surat Hazira Road, Surat, Gujarat 394270
9. POWERGRID HVDC WR, Sr. General Manager WRTS-1 RHQ Sampritinagar, P O Uppalwadi, Nari Ring road Nagpur, Maharashtra 440026

II. Users under the category of Generating Stations and Sellers

10. Korba STPS STG (I & II), General Manager, NTPC Ltd., P.O.: Vikas Bhavan, Jamnipali, Korba(District), Chhattisgarh- 495 450.
11. VSTPS-STAGE-I, General Manager, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi(District), Madhya Pradesh – 486 885
12. VSTPS-STAGE-II, General Manager, Vindhayachal STPS, NTPC Ltd., P.O.: Vindhyanagar, Sidhi(Dist), Madhya Pradesh – 486 885
13. VSTPS-STAGE-III, General Manager, Vindhayachal STPS, NTPC Ltd, P.O.: Vindhyanagar, Sidhi(Dist), Madhya Pradesh – 486 885
14. Kavas Gas Power Project, General Manager, NTPC Ltd, P.O- Aditya Nagar, Surat, Gujarat - 394 516
15. Gandhar Gas Power Project, General Manager, NTPC Ltd, P.O.- NTPC Township, Bharuch(Dist), Gujarat- 392215
16. SIPAT TPS Stg-II, General Manager, NTPC Ltd., SIPAT, Chhattisgarh-495558.
17. Kakrapar Atomic Power Station 1&2, Station Director, Nuclear Power Corporation of India Ltd, PO- Vyara, Dist – Surat, Gujarat - 395651
18. Tarapur Atomic Power Station 1&2, Station Director, Nuclear Power Corporation of India Ltd, P.O-TAPP, Thane (Dist), Maharashtra- 401 504
19. Tarapur Atomic Power Station 3&4, Station Director, Nuclear Power Corporation of India Ltd, P.O-TAPP, Thane (Dist), Maharashtra- 401 504
20. SSP, Member (Power), Narmada Control Authority, Narmada Sadan, Sector -B, Scheme No 74, Vijaynagar, Indore, Madhya Pradesh-452010 (Mobile: 9978934846)
21. Jindal Power Ltd. Stg-I, Executive Director, OP Jindal STPP, PO-Tamnar, Garghoda Tehsil, Chhattisgarh District - Raigarh, 496107
22. LANCO Power Ltd, General Manager (Comm), Plot No - 397, phase -III, Udyog Vihar, Haryana Gurgaon 122016
23. Korba STPS STG (III), General Manager, NTPC Ltd, P.O.Vikas Bhavan, Jamnipali, Korba(Dist), Chhattisgarh- 495 450.
24. NTPC-SAIL Power Company Private Ltd, General Manager, Puranena Village, Chhattisgarh Dist - Durg, Bhilai 490021
25. ACB (India) Ltd., General Manager ,2 X 135 MW Kasaipali Thermal Power Project, District - Korba Chhattisgarh Chakabura 495445
26. Ratnagiri Gas & Power Pvt Ltd. General Manager, RGPPPL, 5th floor, GAIL Jubilee Tower, B-35-36, Sector-1, Noida, Gautam Budh Nagar, Uttar Pradesh 201301

27. Bharat Aluminium Co. Ltd, General Manager, Captive Power plant-II, BALCO Nagar Chhattisgarh Korba 495684
28. General Manager, SIPAT TPS Stg-I, NTPC Ltd, SIPAT, Chhattisgarh - 495558.
29. Head - Accounts Taxation & MIS, The Tata Power Company Limited, Mundra Thermal Power Station Tunda Vandh Road, Tunda Village, Mundra, Kutch, Gujarat 370435
30. Executive Director, DCP, OP Jindal STPP, PO-Tamnar, Gajghoda Tehsil, Chhattisgarh District - Raigarh, 496107
31. General Manager Mahan Energy Limited Adani House, C-105, Anand Niketan New Delhi, Delhi 110021
32. Managing Director, Sasan Power Ltd, Reliance Centre, Near Parbhat Colony, Off Western Express Highway, Santacruz (E), Mumbai 400055
33. General Manager, Mouda STPP Stage-I, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
34. General Manager, VSTPS-STAGE-IV, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist), Madhya Pradesh – 486 885
35. Executive Director, GMR Warora Energy Limited, Plot No B-1, Mohabala MIDC Growth Center Post Tehsil - Warora, Dist – Chandrapur, Maharashtra 442907
36. Managing Director, KSK Mahanadhi , 8-2-293/82/A/431/A, Road No 22 Jubilee Hills Andhra Pradesh Hyderabad 500033
37. Associate General Manager Adani Power Limited - Raigarh TPP Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad, Gujarat 382421
38. Executive Director, DB Power, Village - Baradarha, Post - Kanwali, Dist - Janjgir, Champa, Chhattisgarh Baradarha 495695
39. Managing Director, Jaypee Nigrie Super Thermal Power Project, Nigri District, Singrauli, Madhya Pradesh 486668
40. Executive Director Jindal Power Ltd. Stg-II, OP Jindal STPP, PO-Tamnar, Gajghoda Tehsil, Chhattisgarh District - Raigarh, 496107
41. Executive Director (O & M) DGEN CCPP Plot No Z-9, Dahej SEZ Area (Eastern side), At Dahej, Taluka-Vagra, Dist-Bharuch, Gujarat 392130
42. Associate General Manager Adani Power Limited-Raipur TPP Adani Corporate House, Shantigram, S.G. Highway, Ahmedabad, Gujarat 382421
43. Head (Commercial), Dhariwal Infrastructure Ltd., CESC House, Chowringhee Square, Kolkata – 700001
44. Chief General Manager, RKM Powergen Pvt. Ltd., Village: Uchpinda, PO: Dhurkot, Dist: Janjgir-Champa, Chhattisgarh -495692
45. CEO, MB Power (Madhya Pradesh) Ltd., Corporate Office: 239, Okhla Industrial Estate Phase-III, New Delhi- 110020 (Tel: 011-47624100)
46. Head (Commercial), Jhabua Power Ltd., Village – Barrella, Post – Attaria, Tahsil – Ghansor, Dist – Seoni, Madhya Pradesh – 480997

47. General Manager, VSTPS-STAGE-V, Vindhayachal STPS, National Thermal Power Corporation of India Ltd, P.O Vindhyanagar, Sidhi(Dist), Madhya Pradesh – 486 885
48. General Manager, Mouda STPP Stage-II, NTPC Ltd, Mouda Ramtek Road, P.O.Mouda, Nagpur (Dist), Maharashtra
49. Head (Commercial), SKS Power Generation Chhattisgarh Ltd., 501B, Elegant Business Park, Andheri Kurla Road, J B Nagar, Andheri (East), Mumbai – 400059 (Mob: 07389939063)
50. Sr. Vice President (Power), M/s. TRN Energy Pvt. Ltd., 18, Vasant Enclave, Rao Tula ram Marg, New Delhi-110057
51. Station-Incharge, NTPC Ltd LARA STPP, - Vill-Chhappora Po+Ps- Pussora, Raigarh, Chattisgarh-496001
52. General Manager/ Plant Head, NTPC Ltd., Solapur Super Thermal Power Station, PO: Hotgi Station, Taluka: South Solapur, District: Solapur, Maharashtra-413003.
53. Station Incharge, Kakrapar Atomic Power Project-3&4(KAPP-3&4), Regd. Office: NPCIL, 16th Floor, Centre-1, World Trade Centre, Cuffe Parade, Colaba, Mumbai-400005
54. Station-Incharge, NTPC Ltd. Gadawara STPP, Village-Dongargaon, PO: Gangai, Tehsil- Gadawara, Dist-Narsinghpur, Madhya Pradesh (Mobile: 9004497016)
55. Mahindra Renewables Pvt Ltd, RUMS, Deputy Manager, Mahindra Towers, Dr. G.M Bhosale Marg, P.K Kurne Chowk, Worli, Mumbai-400018
56. Arinsun Clean Energy Pvt Ltd, RUMS, Construction Manager, Unit-3, ACEPL, Rewa Ultra Mega Solar Plant, Gurh Tehsil, Dist. Rewa, MP- 486553
57. Senior Manager ATHENA JAIPUR SOLAR POWER PRIVATE LIMITED 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai, Maharashtra 400051
58. OSTRO Kutch Wind Pvt. Ltd, Sr. Manager, Unit No G-0, Mira Corporate Suites, 1&2 Iswar Industrial Estate, Mathura Road, New Delhi-110065
59. Assistant General Manager ReNew Power Private Limited Renew Power Pvt. Ltd, Commercial Block 1 Zone 6, Golf Course Road, DLF City Phase V Gurugram, Haryana 122009
60. AGM Khargone Khargone Super Thermal Power Project, PO Khedi(Bujurg) SO-Bediya, Distt-Khargone, Khargone, MP 451113
61. Sr. Manager GIWEL II RS. No. 133/P Bhuj Taluka, Vadasar Village Kachchh, Gujarat 370445
62. Sr. Manager GIWEL III R.S. No. 236 Naranpar Mosuna, Taluka Nakthrana Kutch, Gujarat 370615
63. Sr. Manager Nani Virani Wind Energy Private Limited Inox Green Energy Services Limited Survey No. 1837 & 1834, At Moje Jetalpur, Second Floor ABS Tower, Old Padra Road Vadodara, Gujarat 390007
64. Associate Manager Adani Wind Energy Kutchh One Limited Adani Corporate House, Shantigram, Near Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad, Gujarat 382421

65. Director Alfanar Energy Private Limited 15th Floor, Building No.5, Block-B, DLF Cyber City, Phase-II, Gurugram, Haryana 122002
66. Assistant General Manager ReNew Wind Energy (AP2) Private Limited Commercial Block-1, Zone-6, Golf Course Road, DLF City Phase-V, Gurugram, Haryana 122009
67. DGM Adani Wind Energy Kutchh Three Limited 4th Floor South Wing, ACH Shantigram, Near Vaishno Devi Circle, SG Highway, Khodiyar, Ahmedabad, Gujarat 382421
68. Deputy Manager Continuum Power Trading (TN) Private Limited, 102, 1st Floor, El Tara Building, Behind Delphi Building, Hiranandani Gardens, Powai At Nakhatrana Dist kutch Gujrat Mumbai, Maharashtra 400076
69. Sr. Manager (RE Projects) Gujarat Industries Power Company Limited PO Ranoli Vadodara, Gujarat 391350
70. AGM Electro Solaire Private Limited 203, Pentagonan P3, Magarpatta City, Pune, Maharashtra 411013
71. Tata Power Renewable Energy Limited
72. Deputy Manager Adani Wind Energy Kutchh Five Limited Adani Corporate House, Shantigram, Nr. Vaishno Devi Circle S G Highway, Khodiyar Ahmedabad, Gujarat 382421
73. Assistant General Manager Ostro Energy Private Limited 138, Ansal Chambers-II, Bhikaji Cama Place, New Delhi-110066.
74. Avikiran Solar India Private Limited, Enel Green Power India Private Limited 12th Floor, Crescent 1, Prestige Shantiniketan, ITPL Main Rd, Whitefield Bangalore, Karnataka 560048
75. Additional Chief Engineer Gujarat State Electricity Corporation Limited- Phase I Sardar Vidyut Bhavan, GSECL Corporate Office; Vadodara vadodara, Gujarat 390007
76. Deputy General Manager Ntpc Kawas Solar Pv Project DGM (Commercial), NTPC Ltd, Samruddhi venture Park MIDC SEEPZ Road, Near Hotel Tunga Paradise, Andheri (East) Mumbai, Maharashtra 40093
77. Deputy Manager Powerica Limited 14, Valmik Complex, Near Parimal Garden, Ambawadi, Ahmedabad 380006 Ahmedabad, Gujarat 380006
78. General Manager, Finance & Accounts, Srijan Energy Systems Pvt Ltd 402 & 404, Delphi, C Wing, Hiranandani Business Park, Orchard Avenue, Powai, Mumbai, Maharashtra Mumbai, Maharashtra 400076
79. Manager Sitac Kabini Renewables Private Limited EDF Renewables India Private Limited 507-508, Ashoka Estate, 24, Barakhamba Road, New Delhi, New Delhi 110001
80. Dy. General Manager NTPC Jhanor-Gandhar Solar PV Project NTPC Jhanor-Gandhar P.O. Urjanagar Jhanor, Dist Bharuch, Gujarat 392215
81. Manager, Adani Wind Energy, MP One Private Limited, Adani Corporate House, 4th Floor South Wing - Shantigram, Nr. Vaishnodevi Circle, S.G. Highway, Khodiyar, Ahmedabad Ahmedabad, Gujarat 382421

82. Addl. General Manager, 23MW SOLAR PROJECT AT NTPC SOLAPUR Dept- EEMG O&M NTPC Solapur Hotgi Station Fhatetewadi Hotgi Road south Solapur Solapur, Maharastra 413215
83. Deputy Manager, Adani Wind Energy Kutchh Four Limited, Adani Corporate House, Shantigram, Nr. Vaishno Devi Circle, S. G. Highway, Khodiyar, Ahmedabad, Gujarat 382421
84. Deputy Manager, Wind Five Renergy Limited, Adani Corporate House, 4th Floor, South Wing, Shantigram Nr. Vaishno Devi Circle, SG Highway Khodiyar, Ahmedabad, Gujrat 382421
85. Deputy Manager, Wind Three Renergy Limited 4th Floor, South Wing, Adani Corporate House, Shantigram Nr. Vaishno Devi Circle SG Highway Khodiyar Ahmedabad, Gujarat 382421
86. Deputy Manager, Wind One Renergy Limited 4th Floor, South Wing, Adani Corporate House, Shantigram Nr. Vaishno Devi Circle, SG Highway Khodiyar, Ahmedabad, Gujarat 382421
87. General Manager, Wind Two Renergy Private Limited Sugan Mega Power Project Off NH-48, AT & PO - Akhakhhol, Nr. Gaypagala, Ta-Kamrej Surat, Gujarat 394155
88. Senior Manager, Apraava Energy Private Limited Apraava Energy Pvt Ltd, 7th Floor, Fulcrum, Sahar Road, Andheri East Mumbai, Maharashtra 400099
89. Finance, Sherisha Rooftop Solar SPV Four Private Limited 11th Floor, Bascon Futura SV IT Part, Venkatnarayana Road, T Nagar, Chennai, Tamilnadu 600017
90. Manager Netra Wind Private Limited 15th Floor, Building No.5, Tower-B DLF Cybercity, Phase-II Gurugram, Haryana 122002
91. Torrent Power Limited, Torrent Solargen Limited (Re finance Dept: Address "Samanvay", 600, Tapovan, Torrent Power Limited, Amavadin, Ahmedabad - 380015 Ahmedabad, Gujarat 380015
92. Executive, Masaya Solar Energy Private Limited 208 & 209, Second Floor, Tower B, Pioneer Urban Square Sec-62, Golf Course Extension Road Gurugram, Haryana 122005
93. Additional Chief Engineer Gujarat State Electricity Corporation Limited- Phase II Sardar Vidyut Bhavan, GSECL Corporate Office, Vadodara Vadodara, Gujarat 390007
94. Additional General Manager NTPC Renewable Energy Ltd (Dayapar Wep-Ph-1) Dayapar Wind Energy Project (Camp Office) Anand Nagar, Nakhatrana Nakhatrana, Gujarat 370615

III. Users under the category of Inter State Transmission Licensees

95. General Manager, Power Grid Corporation of India Ltd. Western Region - I Headquarters, PO - Uppalwadi, Sampritinagar, Nagpur, Maharashtra - 440026
96. Executive Director, Torrent Power Grid Ltd, Torrent House, Off Ashram Road, Gujarat Ahmedabad 380009
97. General Manager, Western Transco Power Limited., 601, 6th Floor, Hallmark Business Plaza, Opp Gurnanak Hospital, Bandra(E), Mumbai-51

98. General Manager, Western Transmission Gujarat Limited., 601,6th Floor,Hallmark Business Plaza,Opp Gurunanak Hospital,,Bandra(E), Mumbai-51
99. Executive Director, Jindal Power Ltd., OP Jindal STPP, OP Jindal STPS, PO-Tamnar, District - Raigarh, 496107, Chhattisgarh
100. Managing Director, Essar Power Transmission Co. Ltd.- 27 Km Surat Hazira Road, Surat Gujarat -394270 India
101. General Manager (Comm), Adani Power Ltd. Achalraj, Opp. Mayor Bungalow, Law Garden, Ahmedabad, Gujarat - 380006
102. Head (Commercial), Raichur Solapur Power Transmission Company Ltd, Patel Estate, SV Road, Jogeshwari West, Mumbai 400102
103. Head (Commercial), Bhopal Dhule Transmission Company Ltd., Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
104. Head (Commercial), Jabalpur Transmission Company Limited (JTCL)-Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
105. RAPP Transmission Company, Sterlite Grid Ltd. 634 Tulip, New Minal Presidency, J K Road, Ayodhya Bypass, Madhya Pradesh Bhopal 462023
106. Powergrid Warora Transmission Ltd (PWTL), CEO, Sampriti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
107. Chhattisgarh-WR Transmission Limited (CWRTL), General Manager, 8A, Sambhav House, Judges Bunglow Road, Bodakdev Ahmedabad, Gujarat- 380015
108. Powergrid Parli Transmission Ltd, CEO, Sampriti Nagar, Nari Ring Road, Nagpur, Maharashtra- 440026
109. Khargone Transmission Limited, O&M Head Office, A (Tulip) - 634, Project Director – Asset Management and Grid Planning, New Minal Residency, J.K Road Near Ayodha Bypass Road, Bhopal – 462023
110. Sipat Transmission Limited, 8A, Sambhav House Judges Bunglow Road, Bodakdev Gujarat Ahmedabad – 380015
111. Power Grid-Jabalpur Transmission Ltd. Powergrid Corporation of India Limited, WR-II, Head Quarter, Sama Savli Road, Opp. Ambe School, Vadodara 390008, Gujarat,
112. Senior Manager Raipur-Rajnandgaon-Warora Transmission Limited, 3rd Floor, South Wing Adani Corporate House, S. G. Highway, Khodiyar Ahmedabad, Gujarat 382421
113. Assistant General Manager Odisha Generation Phase II Transmission Limited OGPTL Head Office First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina,Santacruz East mumbai, Mumbai City, Maharashtra, 400098
114. DGM / Dy CEO PVTSL Powergrid Varanasi Transmission System Limited CEO Powergrid Varanasi Transmission System Limited C-27/210, Kailgad House, Jagatganj, Village-Khamaria, Tehsil-Mada, Varanasi, Uttar Pradesh 221002
115. Senior Manager, Jam Khambaliya Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad- 382421,Gujarat, India

116. Sr. DGM Powergrid Bhuj Transmission Limited 765/400/220KV GIS BHUJ-II Substation Near Village Kotda Jadodar Nakhatrana, Gujarat 370615
117. Assistant Manager GOA TAMNAR TRANSMISSION PROJECT LIMITED DLF Cyber Park, Block B, 9th Floor, Udyog Vihar Phase III, Sector -20, Gurugram,122002
118. Assistant Manager Mumbai Urja Marg Limited DLF Cyber Park, Block B, 9TH Floor, Udyog Vihar Phase III, Sector -20, Gurugram -122002
119. Senior Manager WRSS XXI(A) Transco Limited WRSS XXI(A) Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad - 382421,Gujarat, India
120. Senior Manager Lakadia Banaskantha Transco Limited Lakadia Banaskantha Transco Limited, 3rd Floor, South Wing, Adani Corporate House, Shantigram, S.G.Highway, Ahmedabad -382421,Gujarat, India.
121. Assistant Manager Lakadia Vadodara Transmission Project Limited 9th Floor, Block B DLF Cyber Park, Udyog Vihar Okhla Industrial Estate, Road, Phase III, Sector 20, Gurugram, Haryana 122008
- 122.Sr. Manager Warora Kurnool Transmission Limited 001- Sai Prema Nilyam Brindawan Garden, Shamshabad, Telangana 501218
123. Lead - Regulatory & Commercial (Transmission) Khavda-Bhuj Transmission Ltd 3rd FLOOR, South Wing Adani Corporate House, Shantigram Ahmedabad, Gujarat 382421
- 124.Assistant General Manager Kallam Transmission Limited Unit No. 101, First floor, Windsor, Village Kole Kalyan Off CST Road Vidyanagari Santacruz East Mumbai, Maharashtra 400098
- 125.Assistant General Manager, Rajgarh Transmission Limited, G R Infraprojects Limited, 2nd Floor, Novus Tower, Plot No. 18, Sector 18 Gurugram, Haryana 122015
- 126.Senior General Manager, Powergrid Neemuch Transmission System Limited, 765/400 kV substation village- Hathunia, Post Office Guran, Tehsil- Sanver Indore, Madhya Pradesh 453551
- 127.Joint General Manager Essar Transo Ltd. Shop no 2 and 3, Jalsa Complex, Plot no 175/1, 175/1 Kha, 175/5, Village Tali, Waidhan, Singrauli, Sidhi Sidhi, Madhya Pradesh 486886

Users of Southern Regional Load Despatch Centre (SRLDC):

I. Users under the category of Distribution Licensees and Buyers

1. Chairman cum Managing Director, APTRANSCO, Vidyut Soudha, Gunadala, Vijayawada 520 004, Andhra Pradesh.
2. Chairman cum Managing Director, TSTRANSCO, Vidyut Soudha, Hyderabad 500 082, Telangana
3. Managing Director, PCKL, KPTCL building, Cauvery Bhavan, Bangalore-560 009, Karnataka
4. Chairman, KSEB, Vaidyuthi Bhavanam, Pattom, Trivandrum 695 004, Kerala
5. Chairman, TNEB, 144, Anna Salai, Chennai 600 002, Tamil Nadu



6. Superintending Engineer, PUDUCHERRY ELE. DEPT, Electricity Dept. of Pondicherry, Pondicherry 605 001
7. Chief Engineer (Electrical), Goa Electricity Board, Office of Chief Electrical Engineer (Electrical), Govt. of Goa, Vidyuth Bhavan, 3rd Floor, Panaji, Goa 403 001
8. Executive Director, POWERGRID HVDC, PGCIL, Southern Regional Transmission System – II, Near RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore 560 064, Karnataka
9. Sr. General Manager, HVDC-Pugalur, Power Grid Corporation of India Ltd, Nochipalayam Post, Sirukinar Village, Dharmapuram Taluk, Tiruppur Dist., Tamil Nadu – 638706
10. Chief General Manager, VSC SUBSTATION, NEAR CASHEW STATION, MANNUTHY THANNIKKUDEM ROAD, THRISSUR KERALA- 680651
11. GM (CEM & C&IT), Salem Steel Plant, Steel Authority of India Limited, Salem - 636 013.
12. Divisional Electrical Engineer, Office of Senior Divisional Electrical Engineer, Divisional Railway Manager Building, Traction Distribution Branch, Ground Floor, Adjacent to City Railway Station, Bengaluru – 560 023.

II. Users under the category of Generating Stations and Sellers

13. Executive Director, RAMAGUNDAM STG I & II, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
14. Executive Director, RAMAGUNTAM STG III, NTPC, RSTPS, Jyothi Nagar, Dist. Karim Nagar, Telangana - 505 215
15. Executive Director, SIMHADRI STG II, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
16. Executive Director, SIMHADRI STG I, NTPC, District - Vishakhapatnam, Simhadri – 531 020, Andhra Pradesh
17. Executive Director, NTPC, TALCHER STG II, NTPC, Kaniha, Deepshikha - P.O, District – Angul 759 147, Orissa
18. General Manager (O&M), Kudgi STPP, NTPC, T.K.Basavana Bagewadi, Bijapur Dist 586 121, Karnataka
19. Chief General Manager, NLC TPS II STG I, Neyveli Lignite Corpn. Ltd, Thermal Power Station II, Neyveli 607 801, Tamil Nadu
20. Chief General Manager, NLC TPS II STG II, Neyveli Lignite Corpn. Ltd., Thermal Power Station II, Neyveli 607 801, Tamil Nadu
21. Chief General Manager, NLC TPS I EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station I (Exp.), Neyveli 607 801, Tamil Nadu
22. Chief General Manager, NLC TPS II EXPANSION, Neyveli Lignite Corpn. Ltd., Thermal Power Station II (Expn.), Neyveli 607 801, Tamil Nadu
23. Chief General Manager, New Neyveli Thermal Power Project, Neyveli 607 807, Cuddalore Dist. Tamil Nadu
24. Station Director, MAPS, Nuclear Power Corpn. Of India Ltd, Madras Atomic Power Station, Kalpakkam 603 102, Tamil Nadu

25. Station Director, KGS UNITS 1&2, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
26. Station Director, KGS UNIT 3&4, Nuclear Power Corpn. Of India Ltd, Kaiga Generating Station, Kaiga 581 400, Karwar, Karnataka
27. The Station Director, KNPP Unit-1, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
28. The Station Director, KNPP Unit-2, Kudankulam Nuclear Power Project, Nuclear Power Corporation of India Ltd., Kudankulam Post, Radhapuram Taluk – 627 106, Tamil Nadu
29. The Executive Director, NTPC Tamilnadu Energy Company Ltd., Vallur Thermal Power Project, Vellivoyalchavadi Post, Poneri Taluck, Tiruvallur Dist, Chennai – 600 013, Tamil Nadu
30. The Executive Director, NLC Tamilnadu Power Limited, 2 * 500MW JV Thermal Power Project, Harbour Estate, Tuticorin – 628 004, Tamilnadu
31. Executive Director, LANCO KODAPALLI St II, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
32. Executive Director, LANCO KODAPALLI St III, LANCO KONDAPALLI POWER PVT. LTD, Kondapalli, Ibrahimpatnam Mandal, PIN 521 228, Telangana
33. The General Manager, Meenakshi Energy Pvt Ltd. (Phase I), Thamminapatnam Village, Chillakur Mandal, Nellore- 524412, Andhra Pradesh.
34. The General Manager, Meenakshi Energy Pvt Ltd (Phase II), Thamminapatnam Village, 405, Chilakur Mandal, Nellore-524412, Andhra Pradesh.
35. The Plant Incharge, JINDAL POWER LIMITED (Shahpur unit), Thamminapatnam Village, Chillakur Mandal Tirupati (Dist)- 524412, Andhra Pradesh.
36. The President & CEO, Coastal Energen Pvt Limited, 7th Floor, Buhari Towers, No. 4 Moores Road, Chennai 600 006, Tamil Nadu
37. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500082, Telangana
38. The AGM-Electrical, IL&FS Tamil Nadu Power Company Ltd, C. Pudhupettai (Post), Parangipettai (Via), Chidambaram (TK), Cuddalore 608 502, Tamil Nadu
39. The Chief Commercial Officer (CCO), Sembcorp Energy India Ltd., Project-2, 6-3-1090, A-Block, 5th Floor, T.S.R Towers, Raj Bhavan Road, Somajiguda, Hyderabad 500 082, Telangana
40. Assistant General Manager, INDIGRID SOLAR-I (AP) PRIVATE LIMITED (Formerly known as FRV Andhra Pradesh Solar Farm-I Pvt. Ltd.), S-5, SECOND FLOOR, MANISH MEGA PLAZA, PLOT NO 13, SECTOR-05, DWARKA, NEW DELHI,110075
41. Assistant General Manager, Indigrid Solar-II (AP) Private Limited (Formerly known as FRV Andhra Pradesh Solar Farm-II Pvt. Ltd.), S-5, Second Floor, Manish Mega Plaza, Plot No 13, Sector-05, Dwarka, New Delhi,110075
42. General Manager, Azure Power thirty six private limited, Southern Park, 5th Floor, D-II, Saket Place, Saket, New Delhi, Delhi 110017

43. Group Head Commercial, Tata Power Renewable Energy Limited, 2nd Floor, Block B, Corporate Centre, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400 009
44. The Manager, Athena Karnal Solar Power Pvt Ltd (Formerly known as ACME Karnal Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
45. The Manager, Athena Bhiwadi Solar Power Pvt Ltd (Formerly known as ACME Bhiwadi Solar Power Pvt. Ltd.) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra, India.
46. The Manager, Athena Hisar Solar Power Pvt Ltd (Formerly known as ACME Hisar Solar Power Pvt. Ltd) 08B116, WeWork Enam Sambhav, C 20, G Block Road, G Block BKC, Bandra Kurla Complex, Bandra East, Mumbai 400051, Maharashtra.
47. The GM (Commercial), NTPC Green Energy Limited, Ultra Mega Solar park, Southern Region Head Quarters, NTPC Bhavan, Kavadiaguda Main Road, Secunderabad 500 080, Telangana
48. General Manager – Projects, Green Infra Renewable Energy Limited, 5th floor, Tower C, Building No.8, DLF Cyber city, Gurugram, Haryana 122 002.
49. Chief operating officer (Wind & Solar), Mytrah Energy (India) Energy Pvt Ltd, 8001, S NO 109 Q city, Nanakramguda, Gachibowli, Hyderabad, Telangana -500032
50. The Assistant General Manager (Electrical), Orange Sironj Wind Power Pvt Ltd, C/o Greenko Sironj wind power pvt. Ltd. 4th floor, Plot No. 13, Sy.No.64 Part, Block-D, Hitech City Layout, Madhapur Village, Hyderabad-500081.
51. Project Head, Vivid Solaire Energy Private Limited, SF No:93/2, 230 KV Substation, OTTANATHAM to SILLANKULAM main road, 628718, Sillankulam, Thoothukudi , Tamilnadu.
52. Manager, Adani Solar Energy AP Seven Private Limited (Formerly known as SB Energy Solar Private Limited), 1st Floor, Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
53. Chief Manager, Fortum Finnsurya Energy Private Ltd., Block 30 and 31, Tirumani village, Pavagada solar Park, Tumkur, dist., Karnataka, India - 572136
54. Manager, Parampujya Solar Energy Private Ltd, Parampujya Solar Energy Private Ltd., Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
55. Asst. General Manager, Yarrow Infra Structure Private Ltd, Rayacherlu (village), pavagad (Taluk), Tumkur (Dist), Karnataka -572136
56. Station Head, Tata Power Renewable Energy Ltd., 2nd floor, B Block, Corporate Center, 34, Sant Tukaram Road, Carnac Bunder, Mumbai 400009
57. Asst. Manager, Adyah Solar Energy Pvt Ltd., S 2904, 29th Floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Rajajinagar Bangalore-KA 560055 IN
58. Manager, ReNew Wind Energy (TN2) Private Limited, Commercial, Block - 1, Zone 6, Golf Course Road, Gurugram - 122009, Haryana
59. Sr. Manager, Avaada Solar Energy Private Ltd, C- 11, Sector 65 | Noida (U.P.) - 201301 | India

60. Senior Manager, Amplus Tumkur Solar Energy One Pvt Ltd. (Formerly known as ACME Kurukshetra Solar Energy Pvt. Ltd.), Block No. 37&38, Ackmanhalli Village, Tirumani Mandal, Pavagada, Tumkur, Karnataka - 572136
61. Senior Manager, AMPLUS PAVAGADA SOLAR ENERGY TWO PVT LTD (Formerly known as ACME Rewari Solar Power Pvt. Ltd.), Block No. 38, Tirumani Mandal, Pavagada, Tumkur, Karnataka – 572136
62. Sr. manager, Adani Solar Energy Ka Nine Private Limited. Adani Green Energy Limited, Fourth Floor South Block, Adani Corporate House (ACH) Shantigram, Ahmedabad – 382421
63. AGM, Sprng Solar, Office # 001, Level G, Pentagon P-5, Magarpatta City, Hadapsar, Pune – 411013, Maharashtra.
64. Ayana Ananthapuram, S 2904, 29th floor, World Trade Center, Brigade Gateway Campus, #26/1, Dr. Rajkumar Road, Malleswaram, Bengaluru*(Bangalore), KARNATAKA - 560055
65. HEAD CONSTRUCTION SOLAR, Spring Agnitra, Solar Park Kothapalli Village, Anantapur, Andhra Pradesh- 515521
66. AGM - Asset Management, Spring Renewables, Unit No. FF-48 A, First Floor, Omaxe Square, Plot No.14, Jasola District Centre, New Delhi - 110025
67. Deputy General Manager, Avaada solarise, C-11 sector 65 Noida, UP- 201301
68. AGM, Karnataka renewable energy Development, #39, shanti gruha bharath opposite to general office palace road Bengaluru 560001
69. GENERAL MANAGER, Azure power earth, 5th Floor, Southern Park, D-II, Saket Place, Saket, NEW DELHI- 110017
70. Senior Engineer, Ostro Kannada Power Private Limited, Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V, Gurugram :122009
71. DGM, Commercial, NTPC Ramagundam Floating Solar Pv Station, NTPC LIMITED SR Headquarters NTPC Bhawan Kavadi guda main road Secunderabad Telangana -500080.
72. DGM, Commercial, NTPC SIMHADRI 25MW Solar Project, Ntpc Limited SR Headquarters NTPC Bhawan Kavadi guda main road Secunderabad Telangana - 500080.
73. Asst. General Manager, GRT Jewellers (India) Private Limited, 138, Usman Road, T. Nagar, Chennai, TamilNadu- 600017.
74. General Manager, JSW RENEW ENERGEY TWO LTD, House No 9/1, 7th Street, Main Road, Perumalpuram Tirunelveli, Tamil Nadu 627007.
75. AGM, Ettayapuram Solar Power Plant NGEL (formerly known as NTPC Ettayapuram Solar Plant), Navalakampatti Road, Ettayapuram, Thoothukudi District, TAMIL NADU-628902.
76. CM, NTPC Telangana, National Thermal Power Corporation Ltd, Southern Region Head Quarters, SR head Quarters, NTPC Bhavan, Kavadi guda Main Road Secunderabad, Telangana 500080
77. Manager, Renew Surya Roshni private Limited, Commercial Block-1, Golf Course Rd, DLF City, Zone 6, Sector 43 Gurugram, Haryana 122009
78. GM, Ayana Renewable Power Six Private Limited S 2904, 29th Floor World Trade

Center, Gateway Campus, 26/1, Dr. Rajkumar Road, Malleshwaram - Rajajinagar
Bangalore, Karnataka 560055

79. Associate Vice President, JSW Energy Ltd, H.no- 9/1, 7th street main road,
perumalpuram Tirunelveli- 627007 Tirunelveli, Tamil nadu 627007

III. Users under the category of Inter State Transmission Licensees

80. Executive Director, POWERGRID ISTS, Southern Regional Transmission System – II, Near. RTO Driving Test Track, Singanayakanhalli, Yelahanka, Bangalore – 560 064, Karnataka.
81. The Project In-Charge, Raichur Sholapur Transmission Company Limited, Patel Estates, S.V.Road, Jogeshwari (West), Mumbai 400 102, Maharashtra
82. The Project In-Charge, Kudgi Transmission Ltd., SR No: 5, NH 48, near Bellavi cross,Vasanthanarsapura, Tumkur-572128 Landmark: Near VRL hotel
83. Chief Financial Officer, Vizag Transmission Ltd (Formerly known as Powergrid Vizag Transmission Ltd). Vizag 400kV SS, Sector 10, Ukkanaguram, Vishakapatnam 530 032, Andhra Pradesh.
84. The CEO, Powergrid NM Transmission Ltd., SRTS - II, Near RTO Driving Track, Singanayakanahalli, Yelahanka-Doddaballapur Road, Bengaluru 560 064, Karnataka
85. Head-O&M/Assets Management, Maheswaram Transmission Co. Ltd., Tulip-634, New Minal Residency, J.K.Road, Near Ayodhya Bypass, Bhopal 462023, Madhya Pradesh
86. The Chief Executive Officer, POWERGRID Southern Interconnector Transmission System Ltd, 6-6-8/32 & 395 E, Kavadiguda Main Road, Old Praga tools, Secuderabad 500 080, Telangana
87. Sr Manager, WARORA KURNOOL TRANSMISSION LIMITED 001- Sai Prema Nilyam Brindawan Garden, Shamshabad, Telangana 501218.
88. AGM, Koppal Narendra Transmission Limited, ReNew Power Private Limited Commercial Block-1, Zone 6, Golf Course Road, DLF City Phase-V Gurugram, Haryana 122009.
89. Lead -Regulatory & Commercial, Karur Transmission Limited, 3rd FLOOR, SOUTH WING, ADANI CORPORATE HOUSE, SHANTIGRAM, AHMEDABAD-382421

IV. Others users

90. Divisional Engineer/Technical, Andhra Pradesh Solar Power Corporation Pvt. Ltd, H.No. 6-3-856/A/3, Sadat Manzil Compound, Neeraj Public School Lane, Opposite to Green Park Hotel, Ameerpet, Hyderabad 500 016, Telangana
91. CEO, KSPDCL,2nd Floor, South Block Beeja Raja Seeds Complex, Bellary Road, Hebbala, Bengaluru -560024

Users of Eastern Regional Load Despatch Centre (ERLDC):

I. Users under the Category of Distribution Licensees & Buyers



1. Dy. CEE, GEN/HQ, East Central Railway, Headquarter Office, Hajipur, Vaishali, Bihar-844101
2. AGM, COMMERCIAL, NVVNL NEA, NTPC Vidyut Vyapar Nigam Ltd., Core-5, 2nd Floor, Scope Complex, Lodhi Road, New Delhi-110003
3. Addl Chief Engineer (EHV/Trading), SIKKIM, Govt. of Sikkim Power Dept., Govt. of Sikkim, Kaji Road Gangtok 737101
4. DGM(Commercial), Alipurduar HVDC, RHQ, ERTS-II, CF-17, Action Area-1C, New Town, Kolkata-700156
5. Chief Engineer (Comml. & Revenue), Jharkhand Bijli Vitran Nigam Limited, Jharkhand State Electricity Board Engg. Bldg., Dhurwa Road Ranchi, Jharkhand 834002
6. AGM, COMMERCIAL, NVVN Bangladesh, NTPC Vidyut Vyapar Nigam Limited, Core - 3, 7th Floor, SCOPE COMPLEX, Lodhi Road, New Delhi-110003
7. Chief Engineer, WBSLDC, SLDC, West Bengal State Electricity Transmission Company Limited, Andul Road, Danesh Seikh Lane, Howrah - 711109
8. Chief Engineer (Commercial), Bihar State Power Transmission Company Ltd., Bihar State Holding Power Company Ltd. Vidyut Bhavan, Bailey Road Patna, Bihar 800021
9. Chief Engineer (Comml.), DVC, Commercial Department, Damodar Valley Corporation, DVC Tower, VIP Road, KOLKATA, WEST BENGAL- 700054
10. Chief General Manager (PP), GRIDCO, GRIDCO Ltd, Janpath, Bhubaneswar 751022
11. Chief manager (ERTS-I), HVDC SASARAM, Alankar Plance, Boring Road, Patna, Bihar - 800001
12. AGM, COMMERCIAL, NTPC Vidyut Vyapar Nigam Ltd., Core-5, 2nd Floor, Scope Complex, Lodhi Road, New Delhi-110003

II. Users under the Category of Generating Stations & Sellers

13. Head Commercial, Tata Power Trading Company Limited, Tata Power Trading Co. Ltd, C-43, Sec-62, Noida-201307, UP
14. Chief Executive Officer, Maithon Power Limited, Maithon Power Limited MA-5, Gogna Colony. Post Office: Maithon Dhanbad PIN-828207
15. Chief Engineer (Comml.) DVC Seller, Commercial Department, Damodar Valley Corporation, DVC Tower, VIP Road, KOLKATA, WEST BENGAL- 700054
16. GM, EEMG, Nabinagar Power Generation Corporation Ltd., NPGC Nabinagar, Dist-Aurangabad, State- Bihar, Pin -831014
17. GM, O&M, NTPC North Karanpura STPS (3X660 MW), NTPC Bhavan, Core - 7, Scope Complex, 7 Institutional Area, Lodhi Road, New Delhi - 11 0003
18. AGM, COMMERCIAL, ERNVVNBHUTAN_NIKACHHU, NTPC Vidyut Vyapar Nigam Limited, Core - 3, 7th Floor, SCOPE COMPLEX, Lodhi Road, New Delhi-110003
19. Add GM(EE), BARH STG-I, NTPC Bhawan Scope complex, 7 Institutional Area, Lodhi road, New Delhi -110003

20. General Manager, KHSTPP-II, NTPC Ltd, P.O. Kahalgaon STP, District: Bhagalpur- 813214
21. Sr. Manager (Electrical), Adhunik PNRL, Village: Padampur, PS: Kandra,Behind 400kv PGCIL Sub-Station,Tata-Seraikela Road, Dist: Seraikela-Kharsawan PIN: 832105 JHARKHAND
22. Head PPA Management, POWER & SALES, GMR Kamalanga Energy Ltd., Plot No.-29, Satyanagar, Bhubaneswar-751007
23. TSTPP-I, ER-II Headquarters, NTPC Ltd, 3rd Floor, OLIC Building Plot No., N-17/2 Nayapali Bhubaneswar- 751012
24. FSTPP-I - II, NTP Ltd. ERHQ - I Loknayak Jaiprakash Bhawan, 2nd floor Dak Bunglow Chowk Patna - 800 001
25. Rognichu HEP, MBPCL, E-585, Greater Kailash Part-II, New Delhi
26. GM, Darlipali Super Thermal Power Project, PO: Darlipali-770072 Dist: Sundergarh,Odisha
27. Bharatiya Rail Bijlee Company Ltd., Nabinagar, Khera Police Station, Dist.- Aurangabad, Bihar-824303
28. GM, KHSTPP-I, NTPC Ltd. ERHQ - I Loknayak Jaiprakash Bhawan, 2nd floor Dak Bunglow Chowk Patna - 800 001
29. Ind Barath Energy (Utkal) Ltd, Village-Sahajbahal, PO Charpali, Dist-Jharsuguda(Odisha)-768211
30. Kanti Bijlee Utpadan Nigam limited, MTPS, P.O. - Kanti Thermal,Dist.- Muzaffarpur,Bihar-843130
31. JINDAL INDIA THERMAL POWER LTD., Habitat India,1st Floor, C-3-Qutub Institutional Area,Katwariya Sarai,New Delhi - 110 016 (INDIA),
32. RANGEET HEP, Chief Engineer, Rangit Hydro Electric Project
33. TEESTA HEP, HOP, TEESTA V POWER STATION
34. Jorethang Loop HEP, Dans Energy Pvt. Ltd., 10th Floor,DLF Building No. 8, Tower C, DLF Cyber City,Phase-II,Gurgaon-122002,Haryana
35. FSTPP-III, NTPC Ltd. ERHQ - I Loknayak Jaiprakash Bhawan, 2nd floor Dak Bunglow Chowk Patna - 800 001
36. BARH-II, NTPC Ltd. ERHQ - I Loknayak Jaiprakash Bhawan, 2nd floor Dak Bunglow Chowk Patna - 800 001
37. Sneha Kinetic Power Project Private Ltd, Second Floor, Plot No. 13, Sy. No.64 Part, Block D, Hitech City Layout, Madhapur Village, Hyderabad 500081 (Telangana)
38. Shiga Energy Private Ltd, 10th Floor, DLF Building No.8, Tower C, Phase-II, Gurgaon-122002, Haryana
39. Talcher Solar Pv Power Station, NTPC LIMITED, ER-II Headquarters, NTPC Limited,3rd Floor, OLIC Building, Plot No.: N-17/2, Nayapalli, Bhubaneswar
40. GI Hydro Private Limited, Legend Platinum, 4th Floor, Plot No. 20, Survey No. 12, Kothaguda, Kondapur, Hyderabad, Hyderabad, Telangana, India, 500084

III. Users under the Category of Inter-State Transmission Licensees



41. PMTL, Powergrid Mithilanchal Transmission Limited, near Transformer Repair Workshop, Shastri Nagar, Patna-800023, Bihar
42. North Karanpura Transco Limited, 3rd Floor South Wing, Adani Corporate Office, Shantigram, Khodiyar, Ahmedabad
43. Sikkim Power Transmission Limited, B2/1A Africa Avenue Road, Safdarjung Enclave, New Delhi, PIN-110029
44. POWERLINK ISTS, Powerlinks Transmission Limited Vidyut Nagar, P.O. Satellite Township Siliguri 734015
45. Darbhanga-Motihari Transmission Company Ltd., 504 & 505, 5th Floor, Windsor, Off CST Road, Kalina, Santacruz (E), Mumbai -400098
46. ENICL, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East mumbai, Mumbai City, Maharashtra, 400098
47. PMJTL, Powergrid Corporation Of India Limited, Cf-17, Action Area 1c, New Town, Kolkata-700156.
48. POWERGRID ISTS, ERTS - I, Power Grid Corporation Limited Alankar Place, Boring Road Patna 800001
49. Purulia & Kharagpur Transmission Comp. Ltd., First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East mumbai, Mumbai City, Maharashtra, 400098
50. Odisha Generation Phase-II Transmission Limited, First Floor, Unit No. 101, Windsor, off CST Road, Vidyanagari Marg, Kalina, Santacruz East mumbai, Mumbai City, Maharashtra, 400098
51. Alipurduar Transmission Limited, South Wing, Adani Transmission Ltd, Adani corporate House, Shanti Nagar, Ahmedabad-382421

Users of North Eastern Regional Load Despatch Centre (NERLDC):

I. Users under the category of Distribution licensees and Buyers

1. Chief Engineer (Commercial) - cum- Chief Electrical Inspector, Department of Power, Govt. of Arunachal Pradesh, Vidyut Bhawan, 0- Point Tinali, Itanagar, Arunachal Pradesh -791111
2. Managing Director, Assam Power Distribution Company Limited, 4th Floor, Bijulee Bhawan, Paltan Bazar, Guwahati - 781001, Assam
3. Managing Director, MSPDCL, 3rd Floor, New Directorate Building, Near 2nd MR Gate, Imphal Dimapur Road, Imphal- 795001, Manipur
4. Chairman-cum-Managing Director, Meghalaya Energy Corporation Ltd, Lumjingshai, Short Round Road, Shillong-793001, Meghalaya
5. Engineer-in-Chief, P&E Dept, Govt. Of Mizoram, MINECO, Khatla, Aizawl-796001
6. Chief Engineer(T&G), Department of Power, Government of Nagaland, Kohima-797001
7. Managing Director, TSECL, Corporate Office, North Banamalipur, Agartala, West Tripura-799001
8. Chief General Manager, Power Grid Corporation of India Ltd, 800 kV HVDC Converter Station, Biswanath Chariali, Vill- Niz Baghmari, P.O.- Burigang, Assam-



II. Users under the category of Generating Stations and Sellers

9. Managing Director, ONGC Tripura Power Company Ltd., Corporate Office, 10th Floor, Core 4 & Central, SCOPE MINAR, Laxmi Nagar, Delhi-110092
10. AGM (O&M), NTPC Ltd., BgTPP, Salakati (P), Dist: Kokrajhar (BTAD), Assam-783369
11. Group General Manager, Incharge (HOP), Loktak Power Station, NHPC Ltd, AT/PO: Loktak Project, Dist:Churachand Pur, State: Manipur,PIN:795124
12. Head of Plant, Doyang HEP, NEEPCO, Wokha, Nagaland
13. Head of Plant, Ranganadi HEP, NEEPCO, Yazali, Dist. Lower Subansiri, Ar. Pradesh- 791119
14. Head of Plant, AGBPP, NEEPCO, Kathalguri, Bokuloni, Tinsukia, Assam-786191
15. Head of Plant, Agartala Gas Turbine Power Plant, NEEPCO Ltd. RC Nagar, Agartala, Tripura (West)- 799008
16. Head of Plant, Khandong HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
17. Head of Plant, Kopili HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
18. Head of Plant, Kopili-2 HEP, NEEPCO, Umrangsoo, N.C.Hills, Assam
19. Head of Plant, Pare HEP, NEEPCO Ltd, Sopo, P.O- Doimukh, Dist- Papumpare, Arunachal Pradesh, PIN - 791112
20. Head of Plant, EMG, Kameng HEP, NEEPCO, Kimi, P.O.- Bhalukpong, Post Box- 2, West Kameng Dist., Arunachal Pradesh, PIN 790114

III. Users under the category of Inter State Transmission Licensees

21. Executive Director, NERTS, Power Grid Corporation of India Ltd., Lapalang, Shillong-793006, Meghalaya.
22. Managing Director, North East Transmission Company Ltd, #2C, 3rd Floor, D-21 Corporate Park DMRC Building Sector-21, Dwarka, New Delhi-110077
23. CEO, NER-II Transmission Limited, 101, Windsor, CST Road, Santacruz East, Mumbai 400098.
24. CEO, ENICL, 101, Windsor, CST Road, Santacruz East, Mumbai 400098.
25. Vice President- Commercial, Kohima Mariani Transmission Limited (Apraava Energy), Unit No. T-15 A, Salcon Ras Vilas, 3rd Floor, Plot No. D-1, Saket District Centre, Saket, New Delhi-110017
26. CEO, Mumbai Urja Marg Limited, DLF Cyber Park, Block B, 9th Floor, Udyog Vihar Phase III, Sector-20, Gurugram -122002
27. CEO, Nangalbibra Bongaigaon Transmission Limited, DLF Cyber Park, Block B, 9th Floor, Udyog Vihar Phase III, Sector-20, Gurugram -122002

.....Respondents

Parties Present: Shri Ranajit Pal, NLDC



Shri Madala Gopi, NLDC
Ms. Momai Dey, NLDC
Shri Yekambaram, NLDC
Shri Surajit Banerjee, NLDC
Ms. Jyoti Shukla, NLDC
Shri Vijay Jha, NLDC
Ms Manisha Subhlaxmi, NLDC
Ms. Himani Dutta, NLDC
Shri Ashok Rajan, NLDC

ORDER

The instant Petition has been filed by the Petitioner, National Load Despatch Centre (NLDC) under sub-section (4) of section 28 of Electricity Act 2003 read with Regulation 32 of Central Electricity Regulatory Commission (Fees & Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 and in compliance to the Central Electricity Regulatory Commission order dated 28.03.2023 for approval of Performance Linked Incentive for NLDC and RLDCs for the Financial Year 2023-24.

2. The Petitioner has made the following prayers:

- a) *Approve the KPI score based on the achievement against KPIs computed by NLDC & RLDCs for the year ending 31.03.2024 as per Table-1 mentioned at para 9 above.*
- b) *Allow PLI percentage of Annual Charges for the year 2023-24 as incentive as per Table-2 mentioned at para 11 above.*
- c) *Allow the Applicant to recover the PLI amount from the users for the year 2023-24 as approved by the Hon'ble Commission.*
- d) *Pass such other order as the Hon'ble Commission deems fit and appropriate in this case and in the interest of justice*

Table-1 referred in the prayer (a) is at Annexure-I and Table-2 referred in the prayer (b) is at Paragraph 3(g) of this order.

Submissions of the Petitioner:

3. The Petitioner, in their submission, has mainly submitted as follows:

- a) CERC, vide notification dated 5th April 2019, issued the Central Electricity Regulatory Commission (Fees and Charges of Regional Load Despatch Centre and other related matters) Regulations, 2019 (hereinafter referred to as "RLDC Fees and Charges



Regulations, 2019"). The said regulations are applicable to the determination of fees and charges for NLDC and RLDCs for the control period 2019-24.

- b) As per clauses 32(1) of the RLDC Fees & Charges Regulations, 2019, the recovery of performance linked incentive by NLDC & RLDCs shall be based on the achievement of key performance indicators (KPIs) as specified in Appendix V or other such parameters as specified by the Commission. As per clause 32 (3) of the Fees & Charges Regulations, 2019, NLDC shall submit the details regarding each Key Performance Indicator in the format specified in Appendix V, along with the methodology for approval by the Commission.
- c) As per clause 32 (6) of the RLDC Fees & Charges Regulations, 2019, RLDCs or NLDC are required to compute the KPIs on an Annual basis for the previous year ending 31st March & submit to the Commission for approval as per Appendix-V of the Regulations.
- d) Accordingly, NLDC and RLDCs had filed the Petitions for approval of Performance Linked Incentive for Financial Years 2019-20, 2020-21 and 2021-22. The Commission, while approving the PLI for FYs 2019-20 and 2020-21, vide order dated 28th March 2023, directed NLDC to file a consolidated petition for FYs 2021-22, 2022-23, and 2023-24.
- e) As per the methodology defined in the Procedure approved by the Commission vide Order dated 20.05.2022, NLDC and RLDCs have computed the Key Performance Indicators for the financial year ending 31st March 2024. The KPIs computed by NLDC & RLDCs for FY 2023-24, along with the marks scored, are attached at Annexure-I to this order.
- f) As per Regulation 32 (5) of the RLDC Fees and Charges Regulations, 2019, NLDC or RLDCs are allowed to recover 15% of annual charges for an aggregate performance level of 90 %. The incentive is increased by 1% of annual charges on a pro-rata basis for every 5% increase in performance level above 90% and the same is reduced by 1% of annual charges on a pro-rata basis for every 3% decrease in performance level below 90%.

- g) In view of the aggregate performance levels achieved by NLDC and RLDCs as mentioned in the table below, NLDC and RLDCs may be allowed to recover the incentive as tabulated below:

NLDC/ RLDC	NLDC	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
Performance achieved (%)	90.847	94.884	90.861	93.047	96.373	91.236
% of annual LDC charges to be recovered as incentive	15.169	15.977	15.172	15.609	16.275	15.247

**Summary of PLI (as percentage of annual LDC charges) for NLDC & RLDCs
for the year ending on 31.03.2024**

- h) Further, in accordance with Regulation 24 (3) of the RLDC Fees and Charges Regulations 2019, in case of any surplus in the incentive collected, such surplus amount shall be maintained separately to be used in subsequent years in case of a shortfall of funds for payment of performance-related pay as per DPE guidelines.

Hearing dated 21.05.2025:

4. The Petition was admitted, and further, the Petitioner was asked to submit the correct weblink of certain KPIs.

Submission of the Petitioner

5. The Petitioner vide affidavit dated 23.07.2025 has submitted the revised weblinks of the KPIs and additionally submitted the following:

- a) In respect of NLDC

- i. KPI A2-1 (a-ii) - Power Market Transaction: Collective: Disbursement of PX Charges - The details of the disbursement of Power Exchanges (PX) charges are not being uploaded in the public domain, as there are no specific provisions in the relevant regulations. Therefore, as per clause 4.2(d) of “Approved detailed procedure for calculation of Key Performance Indicators”, the relevant proof, i.e., the details of disbursement of Power Exchanges (PXs) Charges for a sample month of June 2023, has been enclosed with the affidavit.

- b) In respect of NRLDC

- i. KPI A2-1(a) - Power Market Transaction: Bilateral: Processing of scheduling of bilateral transactions within specified time - The details related to the timely

processing of scheduling of bilateral transactions are not available in the public domain. Therefore, as per clause 4.2(d) of “Approved detailed procedure for calculation of Key Performance Indicators”, the relevant proof, i.e. sample data of the month of April 2023, has been filed with the affidavit.

c) In respect of NERLDC

- i. KPI C2 - Learning and Growth: Lessons learnt and knowledge dissemination - The reports/ technical papers were published by NERLDC in national/ international conferences held during FY 2023-24, and the same are not available in the public domain. Therefore, as per clause 12.4 of “Approved detailed procedure for calculation of Key Performance Indicators”, the following reports are enclosed with the affidavit:

- Analysis and Prevention of faults in the transmission system of the North Eastern Region (NER) Grid of India
- An Investigation of Recent Power System Oscillations in North Eastern Region Grid of India

Hearing dated 12.08.2025

6. Based on submissions by Petitioner, the Commission reserved its order in the matter. None of the Respondents has filed any submission.

Analysis and Decision:

7. We have considered the submissions of the Petitioner and have also perused the facts on record. The Petitioner has filed the present petition for the approval of Performance Linked Incentive for NLDC and RLDC(s) for the financial year 2023-24.
8. We also note that none of the Respondents has filed any submission.
9. Regulation 32 of the RLDC Fees and Charges Regulations, 2019 provides as follows:

“32. Performance linked incentive to RLDCs and NLDC

(1) Recovery of incentive by the Regional Load Despatch Centre shall be based on the achievement of the Key Performance Indicators (KPIs) as specified in Appendix-V or such other parameters as may be prescribed by the Commission.

(2) Each Regional Load Despatch Centre shall submit its actual performance against each of the key performance indicators to the Commission on annual basis as per the format specified in Appendix-V.

(3) NLDC shall submit the details in regards to each Key Performance Indicator in the format specified in Appendix-V along with the methodology for approval of the Commission.

(4) The Commission shall evaluate the overall performance of the RLDCs or NLDC, as the case may be, on the basis of weightage specified in Appendix-V.

(5) The RLDCs or NLDC, as the case may be, shall be allowed to recover incentive of 15% of Annual LDC Charges for aggregate performance level of 90%. The incentive shall increase by 1% on pro-rata basis for every 5% increase of performance level above 90%: The incentive shall be capped as per DPE Office Memorandum No. W-02/0028/2017-DPE (WC)-GL-XIII/ 17 dated 3.8.2017. Provided that incentive shall be reduced by 1% on pro-rata basis for the every 3% decrease in performance level below 90%.

(6) The RLDCs or NLDC, as the case may be, shall compute the Key Performance Indicators on annual basis for the previous year ending on 31st March and submit to the Commission along with petitions for approval of the Commission as per Appendix-V of these Regulations:

(7) The Key Performance Indicators of the previous year ending on 31st March shall be considered to recover incentive on each year and shall be true up at the end of the control period.”

The detailed procedure for the calculation of Key Performance Indicators (KPI) was approved by the Commission vide order dated 20.05.2022. Clause 2 of this procedure for the calculation of Key Performance Indicators provides as under:

“2. Approach

2.1. The list of KPIs along with targets and formulations is summarised in Appendix-I for NLDC and Appendix-II for RLDCs. Total marks for broad categories of KPIs shall be as per the weightage provided in Appendix-V of the RLDC Fees and Charges Regulations 2019. Marks for sub-heads in Individual KPI parameters for NLDC and RLDCs shall be as per the Appendix-I and Appendix-II respectively of this Procedure. Linear pro-rata reduction formulae shall be considered for computation of performance and marks unless specified otherwise in a particular KPI formulation as per Appendix-I and Appendix-II, as applicable.

2.2. All the performance and marks shall be rounded off to three decimals.

2.3. Aggregate performance of NLDC and RLDCs shall be calculated after adding the marks scored against all KPIs out of total 1000 marks e.g. if total marks scored by NLDC in all KPI parameters is 967.912 out of 1000, performance shall be 96.791%. This aggregate performance shall be converted to percentage of Annual Charges in accordance with Regulation 32(5) of the RLDC Fees and Charges Regulations 2019.

2.4. The detailed calculations of all KPIs in MS Excel worksheet shall be submitted while filing the petition for approval of the Performance Linked Incentive.

2.5. The proofs mentioned in the respective KPI details shall also be submitted while filing the petition for approval of the Performance Linked Incentive.

2.6. An undertaking by the head of concerned RLDC or head of NLDC, as the case may be, shall be submitted along with the Petition stating that the targets claimed to be achieved and performance computed for all KPIs have been checked and are true to best of his/ her knowledge.”

As per the above, in terms of Regulation 32 of the RLDC Fees and Charges Regulations, 2019 and the approved detailed procedure dated 20.05.2022, the marks obtained against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioner(s) for the Financial Year 2023-24, are to be recovered from users after approval of the Commission

10. Petitioners have submitted the detailed calculations of all KPIs along with the following documents in compliance with the Detailed Procedure dated 20.5.2022:

- a) An undertaking by the head of the concerned RLDC and head of NLDC, as the case may be, stating that the targets achieved and performance computed against all KPIs, as mentioned in the Petition, are duly verified and true to the best of their knowledge.
- b) Copy of the MoU Score as notified by the Department of Public Enterprises for the corresponding year.
- c) Relevant proofs for the KPI pertaining to Stakeholder Satisfaction.
- d) Web links of the following:
 - i. FRC report uploaded on the NLDC and RLDC websites.
 - ii. Report on maintaining system reliability, Voltage Deviation Index (VDI), Frequency Deviation Index (FDI), and Maintenance Shutdown Coordination.
 - iii. TTC/ATC, Revision in TTC/ATC (for NLDC) and Transaction Schedule.
 - iv. Preparations of Accounts; Inter Connection Meter Error Reporting, Ancillary Services and AGC.
 - v. Report on Lessons learnt and knowledge dissemination available in the public domain.
 - vi. Capacity Building: FOLD Meetings/Workshops.
 - vii. Documents on Process Documentation – Black Start, Reactive Power uploaded on the NLDC and RLDC Websites.
 - viii. Reports of web-based registry in regard to Power Market transaction: ESCerts.

- e) Undertaking by the head of NLDC and RLDCs on the following:
 - i. Operation of the backup control centre
 - ii. Mock trial runs
 - iii. Stakeholder meetings.
 - iv. website availability
 - v. stating the total no. of eligible employees and the actual no. of eligible employees who attended a minimum of 7 days of training/ workshop/ seminar/symposium
 - f) Certificate signed by the head of NLDC and RLDCs on the following:
 - i. Statutory Compliance Audits.
 - ii. Details of new technology adaption/R&D signed by the head of NLDC and RLDCs.
 - iii. List of certified employees along with the period of validity of the certificate.
 - iv. Availability of Decision Support System – SCADA signed by the head of NLDC and RLDCs.
 - v. Availability of infrastructure and amenities signed by the head of NLDC and RLDCs.
 - vi. Certificates along with the validity of certificates on ISO Certification
 - g) Relevant extracts of Balance sheet and Profit and Loss account for Variance in Capex Utilisation.
11. The marks submitted by the Petitioner as verified by the Head of NLDC and Heads of RLDCs are found in order.
12. In accordance with Regulation 32 of the RLDC Fees and Charges Regulations, 2019, the approved detailed procedure dated 20.05.2022 and the discussions above, the marks obtained against each KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the Petitioners for the Financial Year 2023-24 as approved by the Commission are attached at Annexure-II to this Order.
13. The marks obtained out of a total 1000 marks, percentage of the Performance and corresponding Performance Linked Incentive (PLI) allowed by the Commission for RLDCs and NLDC for the year of 2023-24 are as below:

NLDC/ RLDC		NLDC	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
Marks obtained out of total 1000 marks	Claimed by the Petitioner	908.473	948.840	908.606	930.468	963.732	912.362
	Approved under this Order	908.474	948.839	908.607	930.470	963.729	912.362
Performance achieved (%)	Claimed by the Petitioner	90.847	94.884	90.861	93.047	96.373	91.236
	Approved under this Order	90.847	94.884	90.861	93.047	96.373	91.236
% of annual LDC charges to be recovered as incentive	Claimed by the Petitioner	15.169	15.977	15.172	15.609	16.275	15.247
	Allowed under this Order	15.169	15.977	15.172	15.609	16.275	15.247

14. The Petitioner, NLDC, and all the RLDCs are allowed to recover the incentive for the year 2023-24 from the users in accordance with the approved percentage of Performance Linked Incentive (PLI) in this Order, subject to the true up at the end of the control period 2019-24.
15. Accordingly, Petition No. 316/MP/2025 is disposed of in terms of the above.

sd/-
(Ravinder Singh Dhillon)
Member

sd/-
(Harish Dudani)
Member

sd/-
(Ramesh Babu V.)
Member

sd/-
(Jishnu Barua)
Chairperson

A. Marks prayed against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NLDC for the financial year 2023-24.

Section No. of the Procedure	Annexure	Key Performance Indicators		Target	Maximum Marks	NLDC	
						Perf.	Marks Scored
	(A) Stake holder satisfaction						
3	A1	MoU Rating as per DPE: Score in MoU Rating.		1	40	91.50	36.600
4	A2	Facilitate power system and market functioning					
4.2	A2-1	Power Market transaction					
		.	Collective				
		a-i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	366	20	364	19.891
		a-ii	Disbursement of PX charges by 15th of every month	12	10	12	10.000
4.3		.	REC				
		b-i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	100%	10	100%	10.000
		b-ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	100%	10	99.98%	9.998
4.4		.	Escerts				
		c	Registration of Designated Consumers (DC) with registry within 15 days of receipt of application	100%	10	100%	10.000
		Sub-Total (A2-1)			60		59.889
	A2-2	Power System Functioning:					
4.5		a	Conduct operation from backup control centre for NLDC	1	20	1	20.000

Section No. of the Procedure	Annexure	Key Performance Indicators		Target	Maximum Marks	NLDC		
						Perf.	Marks Scored	
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	20	100%	20.000	
4.8		c	Conduct four (4) number of stakeholder meetings including cross border.	4	20	6	20.000	
		Sub-Total (A2-1)			60		60	
Sub-Total (A2)					120	120		
5	A3	Maintain system reliability						
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	73.83%	16.766	
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	99.34%	40.000	
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000	
Sub-Total (A3)					80		76.766	
6	A4	Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		99.95%	40	99.92%	39.987	
7	A5	Information dissemination						
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000	
		2	Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	100%	20	79.45%	15.890	
Sub-Total (A5)					40		35.890	
8	A6	Preparation of accounts						
8.2		2	Ancillary Services: Upload report on website by 25th of every month	12	40	12	40.000	

Section No. of the Procedure	Annexure	Key Performance Indicators		Target	Maximum Marks	NLDC	
						Perf.	Marks Scored
8.3		3	AGC: Upload report on website by 25th of every month	12	40	12	40.000
Sub-Total (A6)					80		80
A: Total (A1:A6)					400		389.132
	B	Financial Prudence					
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		15%	80	2405%	0.000
10	B2	Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		4	120	4	120.000
B: Total (B1:B2)					200		120
	C	Learning & Growth					
11	C1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year		1	60	1	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.		2	60	2	60.000
13	C3	Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees		80%	40	83.93%	40.000
14	C4	1	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	100%	20	93.41%	19.341
15		2	FOLD Meetings/Workshops	6	20	8	20.000
C: Total (C1:C4)					200		199.341

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	NLDC	
					Perf.	Marks Scored
	D	Internal Process				
16	D1	Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	99.95%	80	100%	80.000
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100%	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	366	20	366	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000
D: Total (D1:D4)				200		200
Total Marks (Sum A to D)				1000		908.473
Performance of NLDC= Marks Obtained (P)/Max. Marks *100 in %						90.847

B. Marks prayed against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NRLDC, WRLDC, SRLD, ERLDC and NERLDC for the financial year 2023- 24

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC		
					Perf.	Marks Scored	Perf	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	
	(A) Stake holder satisfaction														
3	A1	MoU Rating as per DPE: Score in MoU Rating.	1	40	91.50	36.600	91.50	36.600	91.50	36.600	91.50	36.600	91.50	36.600	
4	A2	Facilitate power system and market functioning													
4.2	A2-1	Power Market transaction													
4.2			Bilateral												
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	100%	60	100%	60.000	99.83%	59.898	100%	60.000	100%	60.000	99.93%	59.958
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	12	10	12	10.000	12	10.000	12	10.000	12	10.000	12	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	12	10	12	10.000	12	10.000	12	10.000	12	10.000	12	10.000
Sub-Total (A2-1)				80		80.000		79.898		80.000		80.000		79.958	
	A2-2	Power System Functioning:													
4.5		a	Conduct operation from backup control centre for RLDCs.	1	10	1	10.000	1	10.000	1	10.000	1	10.000	1	10.000

Section No. of the Procedure	Annexure	Key Performance Indicators		Target	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC	
						Perf.	Marks Scored	Perf	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	100%	10	100%	10.000	100%	10.000	100%	10.000	100%	10.000	100%	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	100%	10	100%	10.000	100%	10.000	100%	10.000	100%	10.000	100%	10.000
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	4	10	4	10.000	14	10.000	4	10.000	5	10.000	4	10.000
Sub-Total (A2-2)					40		40.000		40.000		40.000		40.000		40.000
Sub-Total (A2)					120		120.000		119.898		120.000		120.000		119.958
5	A3	Maintain system reliability													
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 20%)	90%	20	73.83%	16.766	73.83%	16.766	73.83%	16.766	73.83%	16.766	73.83%	16.766
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	90%	40	98.51%	40.000	96.48%	40.000	90.14%	40.000	99.74%	40.000	99.89%	40.000
5.3		3	Processing (approval/denial) all shut down requests within 50 hours (including NLDC time)	100%	20	100%	20.000	100%	20.000	100%	20.000	100%	20.000	100%	20.000
Sub-Total (A3)					80		76.766		76.766		76.766		76.766		76.766

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC		
					Perf.	Marks Scored	Perf	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	
6	A4	Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites	99.95	40	99.97%	40.000	99.99%	40.000	99.97%	40.000	99.98%	40.000	99.97%	40.000	
7	A5	Information dissemination													
7.1		1	ATC/TTC: Submission of report/information to NLDC by 26th of every month	12	20	12	20.000	12	20.000	12	20.000	12	20.000	12	20.000
			Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	366	20	366	20.000	366	20.000	366	20.000	366	20.000	366	20.000
Sub-Total (A5)				40		40.000		40.000		40.000		40.000		40.000	
8	A6	Preparation of accounts													
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	52	30	52	30.000	52	30.000	52	30.000	52	30.000	52	30.000
			Ancillary Services: Submit data to RPC by Thursday every week	52	30	52	30.000	51	29.423	52	30.000	52	30.000	51	29.423
			AGC: Submit data to RPC by Thursday every week	52	20	52	20.000	51	19.615	52	20.000	52	20.000	51	19.615
Sub-Total (A6)				80		80.000		79.038		80.000		80.000		79.038	
A: Total (A1:A6)				400		393.366		392.302		393.366		393.366		392.362	
	B	Financial Prudence													

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC	
					Perf.	Marks Scored	Perf	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC	15%	80	68.60%	37.121	3742%	0.000	93.62%	17.102	50.50%	51.603	1194%	0.000
10	B2	Statutory compliance – Audits : Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit	4	120	4	120.000	4	120.000	4	120.000	4	120.000	4	120.000
B: Total (B1:B2)				200		157.121		120.000		137.102		171.603		120.000
	C	Learning & Growth												
11	C1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year	1	60	3	60.000	2	60.000	1	60.000	1	60.000	1	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	2	60	2	60.000	2	60.000	2	60.000	2	60.000	2	60.000
13	C3	Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees	80%	40	98.61%	40.000	100%	40.000	97.40%	40.000	98.51%	40.000	94.12%	40.000
14		No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	100%	40	91.77%	38.353	81.52%	36.304	100%	40.000	93.81%	38.763	100%	40.000
C: Total (C1:C4)				200		198.353		196.304		200.000		198.763		200.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Target	Maximum Marks	NRLDC		WRLDC		SRLDC		ERLDC		NERLDC	
					Perf.	Marks Scored	Perf	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored	Perf.	Marks Scored
	D	Internal Process												
16	D1	Availability of Decision Support System SCADA: Maintain 99.95% availability of SCADA –	99.95	80	100%	80.000	100%	80.000	100%	80.000	100%	80.000	100%	80.000
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	100%	60	100%	60.000	100%	60.000	100%	60.000	100%	60.000	100%	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	366	20	366	20.000	366	20.000	366	20.000	366	20.000	366	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	2	40	2	40.000	2	40.000	2	40.000	2	40.000	2	40.000
D: Total (D1:D4)				200		200.000		200.000		200.000		200.000		200.000
Total Marks (Sum A to D)				1000		948.840		908.606		930.468		963.732		912.362
Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %						94.884		90.861		93.047		96.373		91.236

A. Approved Marks Obtained against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NLDC for the financial year 2023-24.

Section No. of the Procedure	Annexure	Key Performance Indicators		Maximum Marks	NLDC
					Marks Scored
	(A) Stake holder satisfaction				
3	A1	MoU Rating as per DPE: Score in MoU Rating.		40	36.600
4	A2	Facilitate power system and market functioning			
4.2	A2-1	Power Market transaction			
		.	Collective		
		a-i	Acceptance of scheduling of Collective Transaction to Power Exchange(s) within the specified time as per the Open Access Regulations.	20	19.891
		a-ii	Disbursement of PX charges by 15th of every month	10	10.000
4.3		.	REC		
		b-i	Registration of RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	10	10.000
		b-ii	Issuance of REC(s) to RE Generator(s)/ Distribution Licensee(s) within 15 days of receipt of application	10	9.998
		.	Escerts:		
4.4		c	Registration of Designated Consumers (DC) with registry within 15 days of receipt of application	10	10.000
		Sub-Total (A2-1)			60
	A2-2	Power System Functioning:			
4.5		a	Conduct operation from backup control centre for NLDC	20	20.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	20	20.000
4.8		c	Conduct four (4) number of stakeholder meetings including cross border.	20	20.000
		Sub-Total (A2-1)			60
Sub-Total (A2-2)				40	
Sub-Total (A2)				120	119.889
5	A3	Maintain system reliability			

Section No. of the Procedure	Annexure	Key Performance Indicators		Maximum Marks	NLDC
					Marks Scored
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	20	16.766
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	40.000
5.3		3	Processing (approval/denial) all shut down requests within 26 hours	20	20.000
Sub-Total (A3)				80	76.766
6	A4	Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		40	39.987
7	A5	Information dissemination			
7.1		1	ATC/TTC: Submission of report/information to NLDC by 28th of every month	20	20.000
		2	Revision of ATC/TTC: Upload revised ATC/TTC within 1 hour of the event	20	15.890
Sub-Total (A5)				40	35.890
8	A6	Preparation of accounts			
8.2		2	Ancillary Services: Upload report on website by 25th of every month	40	40.000
8.3		3	AGC: Upload report on website by 25th of every month	40	40.000
Sub-Total (A6)				80	80.000
A: Total (A1:A6)				400	389.132
	B	Financial Prudence			
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		80	0.000
10	B2	Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		120	120.000
B: Total (B1:B2)				200	120.000
	C	Learning & Growth			
11	C1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year		60	60.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Maximum Marks	NLDC
				Marks Scored
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.	60	60.000
13	C3	Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees	40	40.000
14	C4	1. No. of man-days per year per eligible employee: 100% employees get minimum 7 days training	20	19.341
15		2. FOLD Meetings/Workshops	20	20.000
C: Total (C1:C4)			200	199.341
	D	Internal Process		
16	D1	Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	80	80.000
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	60	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	20	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	40	40.000
D: Total (D1:D4)			200	200.000
Total Marks (Sum A to D)			1000	908.474
Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %				90.847

B. Approved Marks Obtained against KPI and the corresponding percentage of the Performance Linked Incentive (PLI) for the NRLDC, WRLDC, SRLD, ERLDC and NERLDC for the financial year 2023- 24.

Section No. of the Procedure	Annexure	Key Performance Indicators		Maximum Marks	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
					Marks Scored	Marks Scored	Marks Scored	Marks Scored	Marks Scored
	(A) Stake holder satisfaction								
3	A1	MoU Rating as per DPE: Score in MoU Rating.		40	36.600	36.600	36.600	36.600	36.600
4	A2	Facilitate power system and market functioning							
4.2	A2-1	Power Market transaction							
4.2		.	Bilateral						
		a	Processing of scheduling of bilateral Transaction within the specified time as per the Open Access Regulations, 2008	60	60.000	59.898	60.000	60.000	59.958
		b	Disbursement of STOA charges within 7 working days from issuance of monthly Regional Energy Accounting every month	10	10.000	10.000	10.000	10.000	10.000
		c	Refunds due to curtailment or revision of STOA transactions during previous month by 15th of every current month	10	10.000	10.000	10.000	10.000	10.000
Sub-Total (A2-1)				80	80.000	79.898	80.000	80.000	79.958
	A2-2	Power System Functioning:							
4.5		a	Conduct operation from backup control centre for RLDCs.	10	10.000	10.000	10.000	10.000	10.000
4.7		b	FRC events computation and publication of report be done within three (3) working days from the event.	10	10.000	10.000	10.000	10.000	10.000
4.6		c	Mock trial run of identified system to be done in year as per provisions of Grid Code	10	10.000	10.000	10.000	10.000	10.000

Section No. of the Procedure	Annexure	Key Performance Indicators		Maximum Marks	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
					Marks Scored	Marks Scored	Marks Scored	Marks Scored	Marks Scored
4.8		d	Conduct four (4) number of stakeholder meetings including cross border.	10	10.000	10.000	10.000	10.000	10.000
Sub-Total (A2-2)				40	40.000	40.000	40.000	40.000	40.000
Sub-Total (A2)				120	120.000	119.898	120.000	120.000	119.958
5	A3	Maintain system reliability							
5.1		1	Maintain average 90% of the time frequency within band prescribed in IEGC (Average FDI = less than equal to 10%)	20	16.766	16.766	16.766	16.766	16.766
5.2		2	Maintain average 90% of the time voltage within band prescribed in IEGC (Average VDI = less than equal to 10%)	40	40.000	40.000	40.000	40.000	40.000
5.3		3	Processing (approval/denial) all shut down requests within 26 hours	20	20.000	20.000	20.000	20.000	20.000
Sub-Total (A3)				80	76.766	76.766	76.766	76.766	76.766
6	A4	Website Availability: Maintain 99.95% availability of RLDC website, Web based Scheduling system and Web based STOA websites		40	40.000	40.000	40.000	40.000	40.000
7	A5	Information dissemination							
7.1		1	ATC/TTC: Submission of report/information to NLDC by 28th of every month	20	20.000	20.000	20.000	20.000	20.000
		2	Transactions scheduled: Upload corrected implemented schedule of every day within one (1) working days	20	20.000	20.000	20.000	20.000	20.000
Sub-Total (A5)				40	40.000	40.000	40.000	40.000	40.000
8	A6	Preparation of accounts							
8.1		1	Interconnection meter error reporting: Reporting interconnection meter error to RPC by Thursday of every week	30	30.000	30.000	30.000	30.000	30.000

Section No. of the Procedure	Annexure	Key Performance Indicators		Maximum Marks	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
					Marks Scored	Marks Scored	Marks Scored	Marks Scored	Marks Scored
		2	Ancillary Services: Submit data to RPC by Thursday every week	30	30.000	29.423	30.000	30.000	29.423
		3	AGC: Submit data to RPC by Thursday every week	20	20.000	19.615	20.000	20.000	19.615
Sub-Total (A6)				80	80.000	79.038	80.000	80.000	79.038
A: Total (A1:A6)				400	393.366	392.303	393.366	393.366	392.362
	B	Financial Prudence							
9	B1	Variance in Capex Utilization: Minimum variance (+/-) of actual CAPEX from CAPEX as allowed by CERC		80	37.120	0.000	17.104	51.600	0.000
10	B2	Statutory compliance – Audits: Compliance of following Audits: i. Internal Audit (Phase I) ii. Internal Audit (Phase II) iii. Physical Verification Audit iv. Statutory Audit		120	120.000	120.000	120.000	120.000	120.000
B: Total (B1:B2)				200	157.120	120.000	137.104	171.600	120.000
	C	Learning & Growth							
11	C1	New technology adoption / R&D: Adoption of one (1) new technology/R&D experiment in a year		60	60.000	60.000	60.000	60.000	60.000
12	C2	Lessons learnt and knowledge dissemination by way of data intensive reports: Publish two (2) reports e.g. report on effect of solar eclipse, ramping requirement, load pattern analysis etc.		60	60.000	60.000	60.000	60.000	60.000
13	C3	Adequacy of HR - % of certified operators among eligible operators: 80% or more certified operators among eligible employees		40	40.000	40.000	40.000	40.000	40.000
14	C4	No. of man-days per year per eligible employee: 100% employees get minimum 7 days training		40	38.353	36.304	40.000	38.763	40.000

Section No. of the Procedure	Annexure	Key Performance Indicators	Maximum Marks	NRLDC	WRLDC	SRLDC	ERLDC	NERLDC
				Marks Scored	Marks Scored	Marks Scored	Marks Scored	Marks Scored
C: Total (C1:C4)			200	198.353	196.304	200.000	198.763	200.000
	D	Internal Process						
16	D1	Availability of Decision Support System – SCADA: Maintain 99.95% availability of SCADA	80	80.000	80.000	80.000	80.000	80.000
17	D2	Availability of infrastructure and amenities: Maintain continuous availability of at least 4 no. of services (Physical security systems, Pure drinking water, Video conference, Canteen)	60	60.000	60.000	60.000	60.000	60.000
18	D3	ISO Certification: Active certification in 4 ISO standards	20	20.000	20.000	20.000	20.000	20.000
19	D4	Process Documentation – Black Start, Reactive Power: Update Black Start Procedure by 31st January every year and Update Reactive Power Document by 31st December every year.	40	40.000	40.000	40.000	40.000	40.000
D: Total (D1:D4)			200	200.000	200.000	200.000	200.000	200.000
Total Marks (Sum A to D)			1000	948.839	908.607	930.470	963.729	912.362
Performance of RLDC= Marks Obtained (P)/Max. Marks *100 in %				94.884	90.861	93.047	96.373	91.236